after settlement, negotiation on charter of demands would be completed by the end of November 1978, that settlement would be irrespective of industry-wise settlement and the effect of the settlement would be given from 1st January, 1977. Such assurances were clearly recorded by the Joint Secretary (Defence Production) in his letter of 25th May, 1798 and also the Managing Director of the Company in the minutes of the Company dated 11th July, 1978. However, the Management, under the directives of the Bureau of Public Enterprises, have been pressing their workmen to follow the line of the Engineering Wage Settlement and to give up their claim for arrear payment, in spite of the categorical assurances given in the past. As a result the empoyees have been forced to go on strike and all the three Trade Unions have formed a Joint Action Committee under which the present movement is being carried out.

The workers are very eager to settle the dispute on any honourable term, and I urge upon the Government not to stand on its prestige but to take immediate measures for coming to a reasonable settlement so that further loss of production, already to the tune of over Rs. 3 crores, does not take place.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): Sir, approximately 8,600 workmen and clerical staff of the Garden Reach Shipbuilders and Engineers Limited (GRSE Ltd), Calcutta, have gone on strike from 22nd January, 1979. The strike is on the issue of revision of wages and allowances of workmen and staff. The last settlement expired on the 31st December, 1976 and we were trying to come to a new settlement. That was to be done in the form of a tripartite agreement. The GRSE Ltd. has been traditionally following the tripartite engineering wage settlement in West Bengal. The revised engineering settlement was announced by the West Bengal Government on the 11th January, 1979. The employees and staff of GRSE have not accepted this settlement. They are demanding a bipartite settlement. There are no valid grounds for de-linking GRSE from the tripartite settlement, to which the other engineering public sector industries are also parties. The management of GRSE have been persuading the Union to accept this position. They have also offered proposals for introduction of productivity linked incentive schemes at the plant level, within the parameters of the tripartite settlement. The matter has also been referred to conciliation to the appropriate authorities. I have been just now informed that the Labour Commissioner, West Bengal has called a meeting today.

SHRI SOMNATH CHATTERJEE: The Minister should have taken note of what I have said in my statement. There must be an adequate reply to the points.

MR. SPEAKER: This is not a debate.

12.45 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—*contd.*

MR. SPEAKER: We take up further consideration of the following motion moved by Shri Yagya Datt Sharma and seconded by Shri Asoke Krishna Dutt the 22nd February, 1979, namely:—

> "That an Address be presented to the President in the following terms:—
>
> 'That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 19th February, 1979."

If a Member is absent when he is called, he will not be called again. It is not proper for Members to give their names and thereafter be absent from the House. Because a large number of Members have given their names, the remaining Members will be given ten minutes each. The Prime Minister will reply tomorrow.

[Mr. Speaker]

Shri Kotrashetti. Absent. Shri Yashwant Borole. Absent. Shri Sarat Kar.

SHRI SARAT KAR (Cuttack): I rise to support the Motion of Thanks to the hon. President on his Address. It is impossible for me to have a full discussion within 10 minutes. Anyway, I shall refer to the speech of Mr. Stephen. I will first enumerate some of the points that he raised and then answer them.

He says that the President's Address is a party document, that there is no clear-cut policy, that there is no sign of leadership. He has also listed the faults of this Government. But I must tell him that the Janata Party has brought freedom to this country a second time through a revolution. He has under-estimated the process of democracy which we have re-established. Our countrymen have also made great sacrifices, and it is a great achievement which should not be under-estimated or undermined.

He has stated that under the smoke-screen of democracy the Special Courts Bill has been introduced in this House. I differ from him very much. It is not a smoke-screen of democracy. The Janata Party has achieved epock-making things in the whole of the history of humanity and democracy. I remember the dark days of the emergency when people were ashmed, when large numbers were put in jails and the whole country had been reduced to a jail. Probably if it had continued, the country would have been reduced to a cemetery. However, Mrs. Gandhi called the elections, and our country gave a clear verdict that they did not want her leadership. Thus, democracy has been re-honoured, re-established and revitalised, and the process of law has been re-established. So, it is not a smoke-screen and in the process of the re-establishment of the rule of law and democracy, the Special Courts are important.

The makers of our Constitution did not envisage, could not apprehened, that such a high personage as the Prime Minister would break the law, could mishandle democracy, make Parliament a captive. That is why there are special reasons why in re-establishing the rule of law and democracy, we should have Special Courts.

And why are they so much afraid of special courts? And why should they be always haunted by the ghost of Mrs. Gandhi in their minds? You cannot think of playing Hamlet without the prince of Denmark, you cannot arrange a *sankirtan* forgetting Hari, you cannot go to a mosque forgetting Allah, you cannot go to a Church forgetting Christ. Similarly, when you take of the Special Courts, you cannot think of it without Mrs. Gandhi because she was the creator of the emergency. It is only by subjecting herself to the rule of law and the dictates of democracy that Mrs. Gandhi's image will be enhanced, that the image of Congress will be enhanced. So, they should welcome it. There is no question of the Janata Party's vindictiveness ainst Mrs. Gandhi or the Congress (I), let me reassure them about it. They have been reassured by our Hon. Prime Minister a hundred times that there is no personal vendetta. Otherwise, she would have been in jail much earlier.

It was a token thing because she defied Parliament, the same Parliamentary democracy in whose name she was amending the Constitution, she had a captive judiciary. She was saying that Parliament was supreme, but when the same Parliament's priviieges were in danger, she did not come for giving evidence. She defied the whole House. The mood of the House was to pardon her, but she could not say even a word of apology. For that only, she was symbolically sent to jail. It was not a Janata vendetta; it was the dicate of democracy. If we follow the rule of law, if we follow the Constitution, we must obey that. In that process, I think, the Special Courts Bill is to be welcomed. Let us see if there are some Emergency excesses. Then the special courts will deal with them. The normal courts' hands are full with their business, and justice delay-

ed means justice denied. Therefore I welcome the Special Courts Bill. It has not been done under the smoke-screen of democracy. It is something which is to be welcomed.

Then he has lost sight of some of the important policies. The President's Address is a policy document. The President has enumerated some of the pragmatic policies that the Janata Government has taken. The Janata Party is not going in the way Shrimati Indira Gandhi was going. Shrimati Indira Gandhi was a great political actress in the world. Shri Morarji Desai and Shri Charan Singh lack in that, they cannot be actors of that sort, of that standard. In the name of 20—Point Programme, hollow slogans were made, in the name of eradication of proverty, so many things were promised, and we all know that really happened. I do not want to criticise that, I do not want to make uncharitable comments on that. I only want to say that the Janata Party never makes such slogans and comments. It is very natural that, when leaders combine, there may be differences. My friends on the other side were making capital out of that. That was their only criticism. When there was some trouble going on inside the Janata Party, among their constituents, they were attacking more those things than the country's policies, they were saying that there was no unity in the Janata Party and all that. But now after that has been resolved, they have been completely silenced on that score.

They say that there is no policy. Let me read out a few things. I do not want to repeat what others have said.

"Government continued its efforts at freeing the democratic processes from the shackless of the Emergency and restoring the rule of law. The Constitution (Forty-fifth Amendment) Bill which has been passed by both of the Houses of the Parliament ...."

They do not say that it is a policy!

"Over the last few years, the centre of gravity of political processes has been shifting from urban to rural areas."

This is definitely what the Janata Party is striving for.

This is also no policy!

Please see para 7 of the Address:

"Last year I had referred to the directional changes being undertaken by the Government by reorienting the strategy of development and launching a frontal attack on the problems of poverty and mass unemployment, particularly in rural areas. The Plan reflects this primary concern of the Government. The basic approach of the Government has been endorsed by the National Development Council."

For rural areas, there is the food for work programme. They know that.

"The Seventh Finance Commission provided for substantial devolution of financial resources to the States Government of India accepted the recommendations of the Commission. The National Development Council directed that a review be made of Centre State financial relation.."

I want to point out that, for the first time the Central Government has given more assistance to the States than what was done earlier. It is a very great achievement.

"Additional irrigation potential of 26 lakh hectares was created in 1977-78 .... For the current year the target is 28 lakh hectares."

Definitely there is some sign of improvement.

All these may not appear to you to be revolutionary. If you think that the country should be run by a pushbutton switch, if you want that overnight there should be a great change, it is not possible. It can be done only step by step, point by point. In all these matters concerning the poor people, the agrarian people, the unemployed people, and so on, the Janata Government

[Shri Sarat Kar]

has pragmatic and practical approach, they are trying with their best of intentions, but, of course, without giving hollow slogans. All these things have been lost sight of, the Leader of the Opposition has not seen all these things. I would say that they have been seeing only the same ghost, they think that the Janata Government is vindictive.

Regarding foreign policy also, they have said that India has made a departure in respect of Vietnam. Our stand has been categorically mentioned by the President in his Address, and that has been repeatedly clarified by the Government, including the Minister of External Affairs.

MR. SPEAKER: Please try to conclude.

SHRI SARAT KAR: I want to think the President for his Address. They should understand this in a spirit of democracy. I am not here to criticise Shrimati Indira Gandhi or Shri Morarji Desai. Leaders are judged only by history. So, I would say Indira is also dear to us but truth and constitution are dearer than Indira and parliamentary democracy is dearer than Indira Morarji and everybody else.

So, in this spirit let us be pragmatic, let us understand the things together and in that spirit we have accepted the Cpposition as the Shadow Cabinet and their members as Shadow Ministers. In that spirit they should also join us in conveying this Motion of Thanks to the President.

चौधरी बलबीर सिंह (होशियारपुर) : अध्यक्ष महोदय, मैं राष्ट्रपति जी को उन के भाषण पर मुबारकबाद देता हूं । जनता पार्टी ने पिछले दो सालों में, जो पहले चक्कर चल रहा था, उस को उलटा घुमा दिया है । पहले भी संकट था और आज भी संकट है । लेकिन पहले संकट यह था कि चीजों की कमी थी, अनाज की कमी थी, खांड नहीं मिलती थी, वनस्पति नहीं मिलता था, लेकिन आज संकट उस का उल्टा है, आज इतनी ज्यादा चीजें पैदा हो गई हैं कि उन को कैसे संभाला जाय । अनाज इतना ज्यादा हो गया है कि उस के स्टोरेज की प्राबलम पैदा हो गई है । पहले संकट था कि अनाज नहीं है, हम अमरीका के पास भिक्षा मांगने जाते थे, रूस और आस्ट्रेलिया के पास भिक्षा मांगने जाते थे—इस तरह का मसला उस वक्त था, लेकिन आज मसला है कि हम ने जो अनाज पैदा किया है, उस को कहां रखा जाय, उस के लिये नये स्टोरेज बनाये जायें ।

मैं मुबारकबाद देता हूं कि पिछले तीस सालों में हम बाहर से अनाज मंगवाते रहे, लेकिन पिछले दो सालों में हिन्दुस्तान से पहली बार हम ने अनाज का एक्सपोर्ट किया है । दुनिया में हमारी इज्जत बहुत बढ़ी है जो उल्टा चक्कर उस वक्त चल रहा था, हम ने उस के रुख को बदल दिया । यहां कानून की हुकूमत कायम की । उस जमाने में जिन लोगों ने गुण्डागर्दी की थी, आज उन्हें दो-दो साल की कैद की सजा हो गई । जिन लोगों ने उस वक्त "किस्सा कुर्सी का" फिल्म को खत्म कर दिया था, ताकि उन के कारनामों को जनता न देख सके, आज वे सलाखों के पीछे भेज दिये गये हैं ।

इन लोगों ने "स्पेशल कोर्ट बिल" का जिक्र किया । अरे भाई, नूरमबर्ग का जो ट्रायल हुआ था वह नाजियों की ज्यादतियों के खिलाफ था, लेकिन यहां भी नाजियों से कम बात नहीं हुई है । हमारे एडवोकेट लखनपाल, चण्डीगढ़ वालों को, जेल में बन्द कर दिया गया था, जब वह मरने के करीब हुए तो उन की बीवी को टेलीफोन किया गया कि आ कर लखनपाल को ले जाओ । जब उन की बीवी जेल में पहुंचती है तो अपने पति की डैड-बाडी ले कर आती है । इतना जुल्म उस जमाने में किया गया, लेकिन हम ने तो कानून की हुकूमत यहां पर दी है, यह नूरमबर्ग ट्रायल नहीं है । इस स्पेशल कोर्ट बिल को भी पहले सुप्रीम कोर्ट को रैफर किया गया था और उस ने जो गाइड लाइन दी है, उस के आधार पर इस बिल को बनाया जा रहा है । यह जनता पार्टी का एचीवमेंट है ।

लेकिन इस के साथ हमें कुछ चीजों को भी देखना चाहिये हम ने अपने इलैक्शन मैनीफैस्टो में जो वायदे किये थे, उन को कैसे पूरा करें । ऐसी बात नहीं है, जैसा कुछ अखबारों में आया है कि उस वक्त बहुत जल्दी में इस को ड्राफ्ट किया गया था । हम ये बातें बहुत देर से कहते आ रहे थे, मुख्तलिफ पार्टियां जो इकट्ठी हो कर सामने आईं, यह उन की कम्बाइंड ओपीनियन थी, जिन के आधार पर मैनीफैस्टो को बनाया गया था । उस में एक सवाल था—सेल्स टैक्स खत्म कर के उस को एक्साइज ड्यूटी में तबदील कर दिया जाय । यह एक बहुत बड़ा वायदा था । हिन्दुस्तान के ट्रेडर्स जो इंस्पैक्टरी राज से बहुत तंग थे, हर वक्त उन के सामने खतरा बना रहता था. . .

MR. SPEAKER: You will continue after lunch.

The House now stands, adjourned till 2 O' clock.

13. hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at seven minutes past Fourteen of the Clock.

[MR. SPEAKER *in the Chair*]

MOTION OF THANKS ON THE PRESIDENTS ADDRESS—*Contd.*

MR. DEPUTY-SPEAKER: Chowdhry Balbir Singh will continue his speech.

चौधरी बलबीर सिंह : उपाध्यक्ष महोदय, मैं कह रहा था कि राष्ट्रपति महोदय को मुबारकबाद देता हूं कि उन के नेतृत्व में जनता पार्टी की सरकार ने एक कदम बदला है, एक चक्कर को उल्टा घुमाना शुरू किया है। पहले मुल्क में जैसा ढंग चल रहा था उससे कमी ही कमी दिखायी देती थी। आज बहुतायात है। खुशी की बात यह है कि कांग्रेस पार्टी जो नारे लगाती रही, हम ने उन नारों को भी बदल दिया है। पहले नारा लगता था कि अनाज मत खाओं, केले खाना शुरू करो। उन्हों ने यहां तक कहा कि मेंढ़क भी खाना शुरू कर दो। अब जनता पार्टी ने कहा है कि अनाज खाओ और जितना खा सकते हो खाओ, घी जितना इस्तेमाल कर सकते हो, करो। पहले, मुझे याद है कि एक किलो बनस्पति घी का डिब्बा लेने के लिए लोगों को लाइन में घंटों खड़ा रहना पड़ता था। आज सारे देश में घी आसानी से मिल रहा है।

पहले फरवरी के महीने में कलकत्ता, बम्बई जैसे शहरों में पांच छ: रुपये किलो गन्दम बिकता था आज आप इन शहरों में डेढ़ रुपये किलों में जितनी चाहे गन्दम ले लो क्योंकि हम ने इस देश में से बेरियर हटा दिये हैं। मेरे अपने पंजाब में, होशियारपुर, जिला है। उस से सिर्फ पांच मील पर हिमाचल प्रदेश है। अगर पांच किलों गेहूं कोई ले कर चला जाता तो वह पकड़ा जाता था। आदमी ही नहीं, उन के बैल और ऊंट गिरफ्तार कर लिये जाते थे। यह रोज होता था। एक देश होते हुए देश में ऐसे बैरियर लगे हुए थे।

मैं राष्ट्रपति जी को मुबारकबाद देता हूं कि थीम डेम का मसला हल हो गया है। यह डैम अब बनना भी शुरू हो गया है। इस देश के लिए यह कितनी शर्म की बात थी कि दरिया का पानी समुद्र में आ कर खारा होता गया।

वह पानी किसान को नहीं मिल सका और न ही उस पानी से बिजली बन सकी। यह कांग्रेस के राज्य में हुआ। हम ने दो साल में थीम डैम को बनाना शुरू कर दिया है। कृष्णा और कावेरी का मसला कुछ हल किया है। जितने दरियाई मसले हैं, उन पर जो प्रोजक्टस हैं उन पर काम शुरू कर देना चाहिये और जो उन के बारे में झगड़े हैं वे बाद में हल होते रहेंगे। उन से मिलने वाला जो लाभ है उस का फैसला बाद में होता रहेगा। उन प्रोजैक्टस का बनना शुरू हो जाना चाहिये। यह बहुत बड़ी अचीवमेंट जनता सरकार की है। हम ने शहरी आजादी को बहाल किया है जिस को कांग्रेस राज में श्रीमती इंदिरा गांधी ने खत्म कर दिया था। उन्हों ने नारा दिया था कि कमिटेड ज्युडिशियरी, कमिटेड अपोजीशन, कमिटेड सर्विसस हो जब कि हम ने उस नारे को उलट कर दिया है। हम ने अपोजीशन को दर्जा प्रदान किया है, अपोजीशन लीडर को मिनिस्टर का दर्जा दिया है। यह सब रिवर्स चक्र चलाया है हम लोगों ने....

श्री वसन्त साठे (अकोला) : सारी उल्टी गंगा बहाना शुरू कर दिया है।

चौधरी बलबीर सिंह : उल्टी नहीं गंगा को सीधे रास्ते पर ले आए हैं। शिव जी की जटा से गंगा को लेकर कलकत्ता तक पहुंचा दिया है, मद्रास तक और उधर आप के बम्बई तक पहुंचा दिया है। जनता पार्टी ने एक सही दिशा दी है, सही रास्ता दिया है। लेकिन मैं समझता हूं कि अभी बहुत करना बाकी है।

एक नया संकट बहुतायत का पैदा हो गया है। इस पर हम को काबू पाना है। ऐसा नहीं हुआ तो किसान खत्म हो जायगा। इधर यह कहना शुरू कर दिया है कि गन्ना कम पैदा करो, अनाज कम पैदा करो। हम ने पिछले पैटर्न को बदला है तो यह कांग्रेस वाली बात नहीं चलेगी। आप को इंतजाम करना होगा। आलू वाला खत्म हो गया है। आलू वाला बेचारा उल्लू बन गया है। पन्द्रह रुपये बोरी आलू की यहां दिल्ली में आ कर अगर बिकेगी तो वह कहीं का नहीं रहेगा। कपास पांच सो रुपये के हिसाब से बिकती थी आज 228 और पौने तीन सौ के करीब बिक रही है। किसान मंडी में ले जा कर कपास को जला रहा है। इस क्रम को आप को बदलना है। जो पैदा हुआ है सरकार को उस को सम्भालना चाहिये। आप करोड़ों अर्बों की सबसिडी कारखानेदारों को और बिग हाउसिस को दे रहे हैं। अफसोस की बात है कि हमारे मिनिस्टर और बड़े बड़े नेता कहते हैं कि बिग हाउसिस बड़े होते जा रहे हैं। मैं पूछता हूं कि इन को कौन रोकेगा? आप को ही तो इस चीज के ऊपर अंकुश लगाना है। पुराने चक्र को बदलना होगा। छोटी इंडस्ट्री पर ध्यान देना होगा। होशियारपुर एक बैकवर्ड इलाका है और करार भी दिया गया है। वहां पर इंडस्ट्री लगाने वालों को पन्द्रह परसेंट सबसिडी दी जाती है और 75 परसेंट कर्जा मिलता है कम ब्याज पर। लेकिन उस का फायदा वहां पर इंडस्ट्रियल बैल्ट जो कायम हुई है बिग हाउसिस ने ही उठाया है, वही छलांग लगा कर वहां पहुंच गए हैं, थापर, हाकिंज, डी सी एम, ओसवाल आदि पहुंच गए हैं और करोड़ों की सबसिडी को हज्म कर गए हैं। इस चक्र को सरकार को बदलना चाहिये। छोटे लोगों को वहां यह मिलनी चाहिये। किसान जो पैदा करता है उस की चीज ठीक भाव पर सरकार खरीद करे। सरकार खुद घाटा उठाए लेकिन पैदा करने वाले को उस की चीज की पूरी कीमत दे।

आज के संकट को आप लें। आज आलू ज्यादा पैदा हुआ है। कोल्ड स्टोरेज वालोंने इस को रखने का किराया दस रुपये से बढ़ा कर पन्द्रह कर दिया है। अब इस चीज को कौन रोकेगा? सरकार इस के लिए कोई कानून क्यों नहीं बनाती है। पांच रुपये पेशगी यानी एडवांस आलू पैदा करने वालों से लेना शुरू कर दिया है। वह बेचारा कहां से दे सकता है। जिस ने हजारों रुपया खर्च करने

[चौधरी बलबीर सिंह]

के बाद मालू पैदा किया है। इस सब का आप को इंतज़ाम करना होगा। किसान जो जिस पैदा करता है, जो चीज पैदा करता है उस सारी की सारी चीज के लिये सरकार उस को गारंटी दे कि पैदा करने वाला अपनी पूरी मेहनत से पैदा करे और सरकार उस सारी पैदावार को सम्भालेगी, और जो उस में कमी है, या उस को घाटा हो वह किसान नहीं उठायेगा बल्कि सरकार उस को सबसिडी देगी।

एक बात और कहनी है कि सरकार अपनी नौकरशाही पर काबू करने की कोशिश करे। सरकार के फैसले इम्प्लीमेंट नहीं होते। सब से बड़ी क्राइसिस जनता पार्टी में यह है कि सरकार नौकरशाही पर अपना होल्ड नहीं कर सकी है।

MR. DEPUTY-SPEAKER: Please take your seat now. I am calling the next speaker. Now Mr. Vasant Sathe.

SHRI VASANT SATHE (Akola): Sir, most of the things relating to the President's Address and the policy of the present Government have been said in this House. I would not like to repeat all those points relating to the various aspects of Government's policy. I want to highlight only a few aspects which are of national concern.

I would like a total perspective to be taken, of the present national situation. You will appreciate that in the last 20 months since the Janata Party came to power, we had begun with a new hope that parliamentary democracy in this country has found an alternative party, which is very essential for democracy. So, whatever we may have to say about the 19 months of Emergency, one thing that emerged in the interest of democracy, was the alternative party. The people in this country put that party in power right at the Centre. So, one had hoped that the Janata Party would realize its responsibility and try to stabilize democracy. I don't think the negative vote on which the Janata Party came to power, could be taken as a mandate for persecution of the earlier party. Very often, people talk in terms of war, Nuremburg type of trial etc. That psychosis, as if they have won a war and therefore, the defeated party must be treated as war criminals and be persecuted in that fashion, unfortunately was a very sad thing that had happened. As a result, in the last 20 months, there was one mania, one obsession with which the Government has derailed the working of the entire democracy in this country, and this has given rise to forces which are fissiparous, casteist, communal and fascist in the real sense—if one tries to go deep. So, anti-progress, reactionary forces are raising their ugly heads in this country. This is the greatest danger before the country. But has the Government got any time to apply its mind to it? There were many Commissions appointed. In the very first Commission appointed, *viz.* the Gupta Commission which enquired into the Nagarwala case, the Government of the time was absolved. Not only this. The Prime Minister of this country went and swore before that Commission on an affidavit, which was disbelieved. Any other person in his place would have resigned. But our Prime Minister does not think that anything wrong was committed. Secondly, you go and try to persecute the same people in other matters. You arrest a person because two officers were suspended. You talk of the restoration of the rule of law. Can you apply double standards in this? Here is my friend, Mr. George Fernandes who is sitting opposite, the great Mr. George. He has admitted that he had derailed 52 trains in Karnataka alone. Was that not an act of sabotage, causing great damage to public property? It is an admitted crime. What do you do? Because he is victorious in the election, therefore you not only condone it and withdraw the case, but make him a Minister. That is the reward. This is how you respect the verdict of the people. When Mrs. Gandhi is elected by the people of Chikmagalur, what do you do? For her so-called crime of misusing the authority—it is so-called; not proved yet—what do you do? At that time she was elected by the people of Rae Bareli. Rae Bareli people's representative lost in the election and

that matter was closed. She is now elected by the people of Chikmagalur to this Lok Sabha. What do you do? How do you respect democracy? How do you respect the wishes of the people? You not only put her to jail but you slap the people of Chikmagalur and say, "We do not care for your verdict. Your representative is unseated". This is your respect for democracy. What more do you want hereafter? You went to Mehrauli the other day and searched with metal detectors the entire four-acre area and found nothing. You did not say anything earlier about somebody taking away some box. As an after-thought, you concoct a cock and bull story that some box was taken away, you ran after it and chased it but could not find it! What do you want this the country to believe? Your whole credibility is going.

As far as the special court is concerned, we will come to it when the Bill comes before the House. Suffice it to say today that this whole special court idea for a person for a period smacks of the martial law attitude of Gen. Zia-ul-Haq in Pakistan. The same reaction is there all over the world as is the reaction to what is being done in Pakistan. The most tragic thing is, by the brute majority of one party, the entire opposition opposing it—even some of your own members opposing it—you unilaterally terminated the membership of Mrs. Gandhi and said, it is majority rule. But Rajya Sabha passes a resolution by a majority. You do not respect it. What do you do? You say you have respect for the judiciary, but you are dragging the name of the Chief Justice of India into the private affairs. Under what provision of law can you ask his opinion on a matter relating to Shri Kanti Desai, who was condemned by no less a person than Mr. George Fernandes before in this very House and by Shri Madhu Limaye also? All that has been forgotten and now suddenly Shri Kanti Desai becomes the darling of the country. This sort of double standards will not do. Under what provision can you refer the matter to the Chief Justice? You are going to destroy the credibility of the judiciary by doing this. I beg of this Government—a time will come when this whole atmosphere of hatred which we are generating in the country, this *dveshagni* will engulf everything and everybody, unless you cry a halt to it somewhere. As you know, in this continent flames are raising their ugly heads. Destabilisation is taking place. In time it may catch in our country also and then it will be too late. Therefore, I would warn you. Shri Morarji Desai is nonchalantly saying, nothing is lost. Mr. George Fernandes talks about nationalisation. He says, Mr. George Fernandes and Mr. Biju Patnaik do not know what they are talking. This is how the Government is run. Where is this Government? In which direction are you going? Therefore, in totality there is a danger of de-stabilisation. Let us all apply our minds to it. There must be a national consensus evolved. Do not run away with this concept of having a brute majority. That does not help, that is not how democracy functions. We are willing to co-operate provided you bring the train of this country back on the rails of sanity. If you go, as you are going, with the attitude of the Kauravas, then Maha Bharata will take place, but that does not do good. It will be Kurukshetra, destruction of the nation. As Vinobhaji said the other day, *vishagni* can be quenched only *prem jal* the water of love, not the water of lie. We are having enough of this water of lie. Please do not do that. I am saying water of love. Let us restore it. That is the true spirit of Gandhiji by which you are trying to swear. You took the oath before Rajghat. Let us bring it back, harken to it, so that even now the time is not late. That is the only way that a nation is respected outside in the world. Otherwise, while you go on eulogising yourself you get a kick, a slap in the cheek, as our Foreign

[Shri Vasant Sathe]

Minister got when he went to China. Don't do that.

MR. DEPUTY-SPEAKER: Shri Anantram Jaiswal. Absent. Shri Dalpat Singh Paraste. Absent. Shri Inder Singh. Absent. Shri Purnanarayan Singh.

SHRI PURNANARAYAN SINHA (Tezpur): I rise to congratulate the given to the House, and I join all the hon. Members of my party in according thanks to the President for making a pragmatic approach to the problems of the country.

The Janata Party, having come to power less than 23 months ago, has been able to show a remarkable change in our national life. Most of the ills from which the nation was suffering in the past 30 years of continuous rule of the other party which is now sitting in the opposition, have been cured. Now, hopes have come back to the people for a better life under the clear sky of freedom of not only speech, profession and association, but also there are great hopes that India would be able, before long, to walk abreast with the other highly developed countries of the world. India hopes to become the largest and the greatest democracy of the world in which every individual will be able to develop his talents in the way of all the civilised and progressive countries of the world. The greatest right of the individual, the honour of the individual, the personal self-respect of the individual was at stake, during the time when people, whom the nation has thrown to the Opposition today, had ruled us. As an individual myself in my own life or the individuals whom I met on the streets we have come to cherish greater hopes and the great value which an individual commands in a free country like this is apparent. I join the other Members on this side who have expressed the same hopes as I have done about the President's Address. It extends a big story, which India of 65 crores of people can speak as a message to the developing countries. In doing so, I must also mention the relationship we have developed with our neighbours. The Chinese action over Vietnam has not directly affected our relationship with China. But generally speaking, with Bangladesh or Pakistan or other neighbouring countries, with whom we were at loggerheads, our relations have considerably improved. I hope the Chinese action will also be temporary and we will be able to regain the confidence which we appear to have lost at the moment. Discussing in general terms, the economy of India has also come to look up. The figures are available here and an economic survey is going on in this country at the moment.

While praising the President for reflecting these achievements of India in his Address, I have my regrets also and the regrets are so strong, broad and deep that at times I think that, as a Member of this august House, I should have been on the other side to speak about the lot to which my people have been thrown in. This Address does not contain an account of the incident which has rocked my State. If one Harijan is killed in Bihar, the whole country is rocked. But in my State, 52 Adivasis were killed, 69 were injured, 469 houses were burnt and 20,000 people were displaced. But there is no mention of such an incident in the President's Address. That only shows that ours is a neglected land and you may think that only hybrids are living there, and that they are not the children of India, children of this country. Nobody cares for them. 52 people, including six-month old children and sixty-years old men were killed. They were sleeping. At dead of night, their houses were attacked by persons instigated by political forces, by external forces and misguided Nagas armed with sophisticated weapons and conventional weapons. Over 13 villages were attacked. It was a pre-planned attack. All the intelligence report had come to the Home Ministry of the Government of India in Delhi.

But no care was taken. The Chief Minister of Assam sent an information on 23rd December that such a show down might take place. Was it not the business of the Home Ministry of the Government of India to take action, to enforce Border Security Force and its counter parts to see that this does not happen. Even after the incident had occurred, I must regretfully say, just as when Rome was burning, Nero was fiddling, nobody went to the border to confer with the local state officials and Union Government officials and the Home Ministry did not care to take action for rehabilitation, for guaranteeing the safety and for giving protection to the people there. When we put questions here in Parliament, proper answers are not given. I have my charge. What was the justification for the Union Home Minister going to Itanagar where a school was occupied by BSF and CRP for temporary resting. The Home Minister went there and stayed there. I also charge that the Minister had gone to Parasuramagunda Mela on the 14th of January instead of coming to Assam Nagaland border and. . . holding a conference with the people and the local Government there. I had to tell the Prime Minister in a 4-page letter, regretting this incident. Then only there was a wireless when the Minister went there only for a while to make a statement to the Press that he had visited and expressed his sympathies with the people. Is it not a matter of regret that 52 adivasis were killed? They were landless labourers, bounded labourers, they had no land to live in and so they went there for their living and occupied the land. If we cannot maintain people you split, if you allow the people to kill each other, better disown the people and give up the land. Let us stand on our own legs. We will show how we can survive. Let us live apart. Let us cut as under from the rest of India, let us become free and independent. We have got tea, coal, paddy and food. We have got everything. We can maintain ourselves. We can feed our people. We can give you the resources. We can provide more oil. You pay us only Rs. 40 per tonne while Saudi Arabia sells oil to us at Rs. 120 per tonne. This is the position today and this has been so far a long time. We expected that this would be mended and that there would be some change and improvement. But that has not come about. Ours is a land-locked corner secluded from the rest of the country. Nobody cares for the people there. There the people are living, semi-naked and naked underdeveloped and backward. There the infra-structure is not built for historical reasons with the result the money sanctioned by the Centre are not being utilised. All over the country, the network of TV and AIR is extended. But there, we just dream of it. In the Sixth Plan there is no provision for extension of TV in the North east. There are six States and we have only one Governor for all the six States. He would not be able to attend to the needs of all the six States. These are some of the grievances of the people of the North East, but nobody takes care of them.

In the President's Address, this incident of 5th January 1979, which is one of the catastrophies for the people there, one tribal group belonging to one religious faith attacking the tribals of other religious faith at dead of night, should have been mentioned and some consideration should have been shown. At least lip sympathy, if not practical active sympathy, should have been paid. I have this regret. We propose to discuss these things in the House. I hope we will get some opportunity. But this fact should have found a place in the President's Address. That was an incident which was most deplorable and the Government should be able to take some effective steps in order to mitigate the grievances of the people in that region.

As regards other developmental activities, here is a mention that, after many many years, we have got a bridge. After decades of our shouting for railway extensions, we have got six small railway lines of 20 or 25 or 30 Kms. This does not bring about all

[Shri Purnanarayan Sinha]

developments in that area. The communication bottle-neck is there all the time.

We have got oil. We have got water resources. Gas is being flared away. No action is being taken. It can be harnessed for the purpose of generating power. There is the scope for having hydel projects. 5000 MW of hydel power will be generated in the north-east. But the development does not take place and no action has been taken for so long.

These are some of the things which do not escape the attention of anybody who dabbles in politics or economics or in a civic life of the country.

In conclusion, I congratulate the President for bringing out the internal picture before us which is a bright one.

With these regrets that I have mentioned and which I want to put them on record, I thank you for giving me this much time to speak on the President's Address.

SHRI A. BALA PAJANOR (Pondicherry): Mr. Deputy-Speaker, Sir, I rise to participate in the discussion on the Motion of Thanks to the President. I would have agreed with the mover of the resolution if he had simply stated, "This House is pleased to thank the President". But, as you know, it has become a fashion in the past 30 years to have a formality of the President's Address and to move the Motion of Thanks seconded by the ruling party members and criticised by the Opposition party members in a very ritual and formal manner also.

The mover of the resolution states:

"That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 19th February, 1979."

I fail to understand how this august House is deeply grateful to the President when the President has failed to mention in his Address some of the glaring incidents that have taken place in the country in the past one year. As has been mentioned by some of the members on this side, this is the third Address by our beloved President to the joint session of both the Houses. I feel that we are in the same old position of '50s or '60s and we, as the new entrants of changing politics, fail to see any dynamic change either in the President's Address or in the execution of the many policies that are being proclaimed by many members here.

I will not indulge in the discussion as many members did that democracy has been restored and some saying that democracy has not been restored. Neither I will indulge in the discussion on the excesses of Emergency or the good points of Emergency because for us all these slogans have become stale, repeatedly being repeated in this House. I have a fear that we are fooling the public and failing to understand our responsibilities as respected members of Parliament in this House.

At the outset, I want to say that the President has failed to mention certain vital intances that have taken place in the last year, that is, from March, 1978 to March, 1979. They are happy about the economic position and they claim that everything has come because of their doings in the past one or two years. I do not think the country will believe that, if you go and tell them outside that it is because of the present Government that everything has changed so flowery. We ought to admit that these things have come because of the Indian people who are sincerely working for the last 30 years in the Government or in the bureaucracy or from the public side or from the executive side. So, if you are to point out a true picture of the position, I feel we should give to the President an impartial version or a very literal and clear version so that the nation can stand as one with him in analysing the position of

the past and so that we can take concrete steps for the future. But unfortunately, as I said earlier, it has become a ritual. It starts with welcoming the Members and ends with 'Jai Hind', without much substance in the entire speech, as far as I can see. But this time I can say that I have to congratulate the President because he was sincere about the unity of the country and he did not succumb to the pressure of some Members who wanted him to give the address in Hindi.

I do not want to speak much on the language issue because we are interested in maintaining unity in this country. We strongly feel that unity has been maintained up to this stage because of English. Some may say, when we argue for English, that it is a question of a alien or extra-territorial loyalty—as some Members said a few days back. But let me put one question. Let us not go to the percentage of people who know English in this country and compare it with any other language which may have a larger proportion of them. Is it not a fact that the intellectuals of the country have been the unifying factor, in the past and the present also, and that though this class may be only 2 per cent or 3 per cent, it is the class that has unified as together? So, I congratulate the president that he did not succumb to the pressure of certain chauvanists to address them in a language he cannot follow or that he did not take to his own language to satisfy the vain pleasure of emotional regionalism. On that score, I thank the President and I agree with some Members that the address was quite all right in this respect.

But, coming to the other side, he started by talking about the floods. That has become a ritual in this country. If you take last year's address, there also he started by saying that this country had to face floods etc. and in many previous years also, it was so. The same thing is being prepared and handed over to the President.. We are called on that august day in the month of February to a sitting in the Central Hall to listen to the big speech of the President and then to come and speak, for five or six days, on the subject.

On this day, I want a departure from that kind of discussion. What we do is that we come forward with ventilation of our own grievances and explanations about our own constituencies and some take this opportunity to criticise the others. But if you take it in *toto*, I feel that this time the President has not considered the eitire nation in a State-wise manner. If he has, I am sorry to say that the South has been very much neglected. I am not going into the question of whether there is proper representation in the Cabinet or not—that is not our business—but they should have taken the country as a whole and proper distribution should have been there, which should have been reflected in the President's speech. But I fail to see that portion also.

Because the President, perhaps, was fully aware of the recent incident that took place, I would say that in the last minute he changed the comments about External Affairs, by adding the Chinese aggression in a mild fashion.

So, I say that this Government, at least for the future—I hope they will be there next year also—will set a new trend for the President's speech itself. We see the same ritual repeated again and again: the speakers are called upon to address this august assembly. But, as you see, on the second or third day we entirely lose interest in the discussions. The first day attracts people to the galleries, and all the comments are over. Now people at home are asking what is taking place in the House. I had been to my constituency yesterday and returned this morning. I have to repeatedly say that we are discussing the President's Address once again. We have to tell them what is going on every minute in this House, but we

[Shri A. Bala Pajanor]

are repeatedly saying that the President's Address is being discussed again and again. I have tried my best to go through some of the previous ones also. I am not commenting on that, but we are forced to repeat what the other man has said. I have to say, from the very beginning, that the proportion you have given to my State is not enough. Complimenting the 7th Finance Commission and the recommendations as accepted by the Government is also a repetition. What we have to do next is the question I want to put to this Government. They could have fully utilised this time in better manner. If you take the overall position of this country, this Government, when it took charge in 1977, promised the youth of this country that they will give employment to them all; they said that within ten years' time they will solve the unemployment problem, and the country will blossom to a better future. But I do not see any concrete programme in the President's Address.

That is why I have said in the beginning that it is a ritual. If the President had come forward with statistics, instead of telling us in two lines, that there is so much of unemployment in the country and that this Government is having a plan to solve it, may be not in ten years but in twenty years, they will make a humble beginning solving 15 per cent or 20 per cent, then we could have been happier the new generation will have complimented the older generation who will be handing it over to us for being ruled in the morrow. But unfortunately such kind of statistics or such kind of direction is not at all mentioned in the President's Address. I do not understand how persons like Dr. Subramaniam Swamy are keeping quiet. I am, of course, happy to see that at least one or two Members from the ruling Party this time have given some amendments to the President's Address—Dr. Ramji Singh and others. It is a good sign.

The President's Address, as has been said, is common for all. It is not meant for the ruling Party alone; it is meant for the entire Opposition also. But I can say that 98 per cent of the Members who spoke from the ruling Party simply pointed out to the Congress Party as if they were the only Party which was responsible for the entire Opposition. They forget the people who are still in the Opposition and who have not yet come to the ruling side at all. You are also a conglomeration of so many Parties, today you are a ruling unit. Therefore, you must also remember that there are certain units spread over this side also who have not had the chance to rule in the last 30 years'. They have the right to criticise you, and you must take their criticism in a constructive way, in the right spirit. Merely referring to the Congress Party and saying that they were ruling the country for 27 years or 28 years, becomes a ritual. Our ears get pain hearing these things. That is the reason many of the Members find the Central Hall and the lobbies more interesting than the House.

You point to this side and say that the entire Opposition is against you in all matters. Please go into the past and analyse it in an impartial manner and see on how many occasions we have appreciated you, on how many occasions we have complimented you. I say this with feelings. I remember I had suggested in the last Lok Sabha, and in this Lok Sabha also in the beginning I had suggested, that the Government, starting from the Prime Minister to the Deputy Minister, the whole Government should take every Member of Parliament into confidence. Everywhere you see that programmes are being implemented, execution is taking place, but the Member of Parliament of that particular region is not taken into confidence. He is not in the Committee or in the implemen- whether he is in the ruling Party or tation part. We are 542 Members. If you trust the Member of Parliament. on the Opposition, and entrust the job

of development of this country, this country can come up very fast—faster than many of the discussions that we are having in this House. Every time a Member on this side is only interested in criticising, say, Dr. Subramaniam Swamy or Mr. George Fernandes or Mr. Kundu or Mr. Vajpayee, and the other side is only interested in criticising individual Members of this House. But we fail to understand that we belong to this nation. You should understand that you belong to the ruling class of the country for the progress of it, not for the progress of their own Party welfare. If you had got that faith in the Members, then this Government would have progressed a lot in the last 30 years. As Lord Acton said, power corrupts and absolute power corrupts absolutely. Only the slogans are being repeated that the previous Government was bad and that the present Government is saintly. I am not going to believe in that. When you take the endgels, you are ruthless to some extent. It is a question of convenience when you fail to have conviction in the matter.

What happened in Pondicherry? The Prime Minister made a personal statement there of his own, and things took place in such a manner, many people died and there was also loss of property. But the President has completely ignored Pondicherry in his Presidential Address. You may say that there were many more things in the other regions. But rightly or wrongly I represent Pondicherry, and it becomes my obligation and duty to bring the matter before this august House—as to what happened in Pondicherry. It was important as far as the Presidential Address was concerned because it was a matter of very recent occurrence. It took place before this august House assembled. I am sorry it does not find a place in the Presidential Address. I do not know how the Presidential Address can be so silent on this issue. I once again repeat that the President must come forward with this, or, if the President is not prepared, the Prime Minister should come forward and assure the people of Pondicherry that nothing will be done without consultations with them and that their identity will be maintained, so that peace and prosperity can prevail in that tiny territory which was ruled by the French for about 200 years which joined the country in 1954, the *de jure* transfer of which took place in 1962. When I say this, I am also sorry to say how the President is not bothered about the people who are unemployed and under-employed. The other day, our Prime Minister, was kind enough to say, 'Things will be done and by miracle, I cannot do it in a day and we will have a plan and all that'. But the unemployed youth are not satisfied with this statement because they want a concrete plan. They could have been happier if the President has stated it in his Address so that we can go and tell the people, 'This is what I said and this is what we are going to do.' We are also part of you, we will not be opponents and will be only Opposition parties criticising you and if good things are there in your programme, then we can go and tell our people, 'These are the programmes.' If there are 100,000 people unemployed in my State, 20,000 people unemployed in my District and 2000 people in my area, I can tell them 'Thousands of you will be employed by this means and those methods'. Of course, Mr. Geogre Fernandes will come forward and say, 'I have done my bit. The District Industrial Centres are there and Rs. 5 lakhs have been allotted to every block.' I wish our Industries Minister takes a real stock of things that are taking place in the District Industrial Centres while you do a tall talk of things to come about in these DICs. I wish if you are that much interested, Sir, this country is entirely an agricultural country and the farmers are the core of this country's economy and the new Finance Minister—I fail to see him because he is busy with his Budget,—is talking about the rural economy and the return of the rural man to the top. What is being done to the rural man is the question

'[Shri A. Bala Pajanor]

I would pose before him. That is the reason why I said in the beginning that the South is being neglected in the administration and also in the execution of your programme. Why I said it? Because you are meting out a step-motherly treatment to the peasant who is growing paddy in the Southern parts of the country and some of the Northern parts of this country also.

You have said that the District has to come up. You say 75 per cent of the district is agricultural area where the farmer is growing either paddy or wheat and only a limited section is growing sugar cane and other things. But what is the treatment you are meting out to these people? The people in the South are having a feeling that they are not only being neglected but they are being suppressed in their economic growth in the agricultural area. The price that you pay the farmer for his paddy is not even 50 per cent of its cost of cultivation and if that is the case and if the present government is not able to rectify the position and give the farmer a remunerative price, I fail to understand how this government can be a Janata Government and how can they talk that they are for the people?

As I said earlier also, this Government should have the same standard whether it be Tamil Nadu, Kerala, Karnataka, Punjab, Haryana, Pondicherry or UP. You are preaching it to us many a time. I appeal to the Janata members here who are sitting on the treasury benches: what is your Party's conduct in Tamil Nadu and in Pondicherry and some of the Southern States? You are telling us that you must co-operate with the government. You are telling us that we must always point out the mistakes and you sought our support to implement your progressive schemes. But what is your Party doing in Tamil Nadu? What happened yesterday? Please look into the papers and find out what happened —if you have some connection with them. They are condemning everything that is being done there. Even our Chief Minister, Mr. MGR was prepared to call for a Commission from the Centre if those things were true and you know pretty well how long it took for you. It took two years to make you to accept some of the propositions of the Opposition Party. I was not a party to it. Your conduct means your conduct not only here but the conduct of yours all over the country and whether it is Tamil Nadu or Pondicherry.

What are your Pondicherry people doing there? What are your people doing in Tamil Nadu? What kind of mudslinging statements are being made? What kind of irresponsible statements are being made not only outside the House but also inside the House? And why this double standard?

As far as my Party is concerned you know very well that when I speak with authority on the Presidential Address, I repeatedly say that if we find something wrong inside, that is wrong and if we find something good, it is good. The other day I also complimented you and if this is the case, for you to be an opponent party there and to preach to us here that we should be only Opposition parties here, I fail to understand your conviction and theories and your philosophy. I feel that it is a question of convenience here when you are appealing to us to support your policies but for convenience sake you have completely omitted our people in your areas so that the country may not be one in the near future. I am afraid this kind of double standard is only going to create problems for us. *(Interruptions)* When I say this, I am not finding fault with your performance here. We are only compl'menting many of the things that you have done; here we are supporting and appreciating you. But, why is your party calling us as Fascists or that we are narrow-minded peoule? You are not only cooperating with us but you are trying to dis-

mantle us and create a law and order situation in that corner of the Union Territory.

15.00 hrs.

In the President's Address he appealed to the nation to be one on that score. You ought to have mentioned for the South that it will have the same kind of treatment as far as other parties in that part of the country are concerned. When we criticize we also appreciate the feeling that may come from the other side. These are bound to react. We are prepared to take the criticism. Like that, I am sure, the other side also will take the criticism of ours in that good spirit.

As far as the industrial growth is concerned, I fail to see from the Economic Survey Report or from our Plans as to what export promotion we have made in the last two years or so. Of course, our foreign exchange reserves are going up because of remittances that are made by the people of this country who have gone to Gulf countries. If you take the export promotion, have we made any significant progress? I see that today our economic position is stable not because of the past one or two years but because of many years of our progress made earlier. That is also because of the Nature's kindness. Dr. Subramaniam Swamy may laugh at it. But, it is a fact. You never call the rain to come down.

DR. SUBRAMANIAM SWAMY (Bombay North-East): The nature is kind to you.

SHRI A. BALA PAJANOR: In that case you must command the floods also! This is the state of affairs in this country . It is a fact that we are trying to go one step forward but, at the same time, when there are manifold developments, that takes us three steps behind. If you try to analyse that, I feel that this Government must be pragmatic in its approach. All the while we have been listening in the last year or so. I am sorry to say so—to any of the internal bickerings. We were only discussing about these things. If you ask me to speak out plainly, I would say that that was the main topic either in our papers or in Parliament or in any forum. We used to hear the talks as to whether such and such a person will get into the Cabinet and whether such and such a person will get out of the Cabinet or not. That has been the talk in this country in the last one and half years or so. This is a fact and I am not denying that. If I say that, I do not say it with any sort of ill-feeling. It is not a matter of a particular party when there is an internal difference amongst you. As some of the members correctly pointed out, it is because of the Janata Party's coming into being out of different components. I am surprised and shocked at that. There must be some sense of proportion also. What I want to say is that let there be an end to it. You may question me on this as to what matters to us if you are quarrelling amongst yourselves or what matters to us if there is a difference of opinion between you all or what matters to us if you are having some kind of a dialogue here and there. I say it matters to us because you are ruling this country; it matters to us because the policy is being implemented by you and not by the Opposition Party. That is the reason why we appeal to you that let there be an end to this kind of internal bickerings so that your programme as you presented to this country in your manifesto during the 1977 election could be fully implemented so that our country can go forward from the gutters.

I am sorry to say that the President's Address is not clear in spelling out the methods by which the country can march forward in the near future. As I said in the beginning it is prosaic and it is a ritual. It has not come out with a correct thinking: it has not come out with any specific plan. That is the reason why some of the Opposition Parties are also very critical in

[Shri A. Bala Pajanor]

their statements. I will not say that everything is dark for us or everything is in a very black position. At the same time, as people who are sitting in the Opposition, it becomes our bounden duty to point out certain errors here and there. In that connection, I do not want to comment much on our foreign policy because we will be having discussions on the External Affairs matters. But, in the President's Address, the major portion of his speech goes to the external relations.

Last year also they said that our relations with the neighbours will improve. They also said that our relations with China will improve. They also said that they will try to improve our bilateral relations with many countries, without any difference, and that there will not be any discrimination in their relationships. That is the thing that you call as genuine non-alignment. But what happend? It has become a genuine failure in understanding the mind of the other Government. My friend Dr. Subramaniam Swamy as John the Baptist went there to find out the relationship from China. He failed and misreably failed there. But today, as I said in the beginning, when the President corrected his statement in condemning China, even there, it is a bit mild. Even there we can foresee how the Chinese friendship would be in the near future. For the tenth day they are fighting there as if they are going to conquer the entire Vietnam. That means, our foreign policy is showing its head in some corner or the other. When I point out all these things, it is not done with an idea of condemning it. But I am saying all these things with an idea that you can correct all these things in the near future so that we can walk with head erect. In the internal policy if we are one I am sure our foreign policy would have been reflected in a better fashion. The President welcomed us to this session and he hoped that we will have a better discussion in this budget session in the hope that we will come forward with many more prepositions, in order to lift the country up from the economic stagnation. There is the Special Courts Bill which is coming up for the discussion. We see the compliment that is given to the Forty-fifth Amendment. But I cannot see how the President failed to say that the opposition parties cooperated to the maximum in passing that Forty-fifth Amendment. Everything is given only to the ruling party as if it is their child. They fail to mention the cooperation extended by the opposition parties. That is why I say, the President must be impartial in his statement. He must have appreciated in what way all the opposition parties in this country cooperated. That is the reason why I say that this country is not only for the 320 members of the Janata Party but for the 544 Lok Sabha Members who are ruling this country. So the President must have mentioned in what way the opposition parties had cooperated. But if you have to single out certain people, that is not right. I felt, after 30 years, in the 31st year at least, the President will come forward with a statement in his Address which will help us to have a say and that say will help this country to march forward in a better fashion.

श्री सुरेन्द्र झा सुमन (दरभंगा) : उपाध्यक्ष महोदय, सदन में जो धन्यवाद प्रस्ताव प्रस्तुत हुआ है, मैं उस का हार्दिक समर्थन करता हूं ।

पिछले कई दिनों से पक्ष विपक्ष में वाद-विवाद चल रहे हैं । हमारा यह सदन विश्व का सब से बड़ा लोकतांत्रिक सदन है और इस में उच्चारित एक एक शब्द विश्व के पंचमांश जन-समुदाय को प्रभावित करता है । अत:वाद यहां विवाद के लिए नहीं, जनता के हृदय-संवाद के लिए होना चाहिये । राजनैतिक दांव-पेच के लिए नहीं, देश की कोटि-कोटि मानवता की सुख-समृद्धि के चिंतन के लिए होना चाहिये ।

मैं इस प्रसंग में राष्ट्रपति के इस अंतिम वाक्यांश से अपना विचार प्रारम्भ करूंगा :

"यह देश एक न्यायसंगत सामाजिक और आर्थिक व्यवस्था स्थापित करने की दिशा में आगे बढ़ता रहेगा, बशर्ते कि इस लक्ष्य की प्राप्ति के लिए हम सब मिलकर कोशिश करें । दृष्टिकोण भिन्न होते हुए भी हमें अपने उद्देश्यों में एकरूपता लाने की कोशिश करनी चाहिये । साथ ही हमें चाहिये कि न हम ऐसे काम करें, न ऐसी बात कहें और न ऐसे रवैये अपनाएं जो हमारे राष्ट्रीय लक्ष्यों की प्राप्ति में बाधक हों ।"

वास्तव में दृष्टिकोण की भिन्नता स्वाभाविक है किन्तु जहां तक देश के समुन्नयन का प्रश्न है वहां पक्ष-विपक्ष को एक बिंदु पर "वाद-विवदाय नहीं, वादे वादे जायते तत्वबोध:" के उद्देश्य पर समरस होना चाहिये ।

यह तो विरोधी भी स्वीकार करेंगे कि जनता सरकार ने लोकतांत्रिक व्यवस्था को सुदृढ़ करने की दिशा में बहुत कुछ किया है । आरम्भ से ही मुद्रा स्फीति पर नियंत्रण रखा है । वस्तुओं के मूल्य में विशेष चढ़ाव उतार नहीं आने दिया है । भीषण बाढ़ के बाद भी भुखमरी की स्थिति नहीं होने दी है और सब से बढ़ कर विकास योजना को नगर की सीमा से आगे बढ़ा कर, ग्राम सीमा में पहुंचा कर ग्रामवासिनी भारत माता के चरण पूजन का विस्तृत उपक्रम किया है ।

वन्दे मातरम राष्टीय गीत में राष्ट माता की वंदना करते हुए एक विशेषण कहा गया है "सुहासिनी सुमधुर भाषिणीम्"—वह भारत माता जिस की भाषा मधुर है—आज इसी तत्व की, भारतीय भाषा की अवहेलना हो रही है । संविधान ने यहां हिन्दी को राज भाषा की मान्यता दी और अंग्रेजी को तत्काल सहभाषा, एसोसिएट लैंग्वेज के रूप में ही रखा । पर आज भी अंग्रेजी की तूती बोलती है, हिन्दी उस के पीछे पीछे लड़खड़ाती लंगड़ाती सी चल रही है । अब भी तो राजकीय निर्देशक भाषण से लेकर नीचे आफिस कचहरी में, शिक्षा दीक्षा में, बोलचाल में हिन्दी अथवा अन्य जो भी भारतीय भाषा हो वह चलनी चाहिये । अंग्रेजी का मोह जितनी जल्दी दूर हो सके, होना चाहिये ।

देश में इस समय सब से बड़ी समस्या बेकारी की है, गरीबी रेखा से नीचे रहने वालों की स्थिति सुधारने की है, जाति-वर्ग, अल्पसंख्यक-बहुसंख्यक में आर्थिक भेदभाव मिटाने की है, खेतों में नहर-छहर की और गांवों में सड़क परिवहन की है । स्कूल कालेजों में नियमित पढ़ाई की व्यवस्था हो, शिक्षितों में बेकारी की अनास्था दूर हो, हड़ताल-घेराव के कारणों को दूर कर उत्पादन बढ़ाया जाय, बिजली, लोहा कोयला, सीमेंट आदि की कमी न रहने पाए, ये सब देश के व्यापक प्रश्न हैं । मैं कोई मांग और कमी के आंकड़े देने की आवश्यकता नहीं समझता । केवल अपने राज्य बिहार के सम्बन्ध में यही कहना चाहूंगा कि भूमि, खान, जंगल, पहाड़, लोहा-कोयला आदि साधनों के रहते हुए भी यहां अन्य राज्यों की अपेक्षा पिछड़ापन बहुत है । वहां भी उत्तर बिहार की स्थिति और चिन्तनीय है । इस क्षेत्रीय विषमता को दूर करने का मैं विशेष आग्रह करता हूं ।

समय सीमा को देखते हुए मैं यहां केवल अपने प्रतिनिधि क्षेत्र की समस्याओं की ओर ही संकेत करूंगा ।

राष्ट्रपति के भाषण में बाढ़ विभीषिका की चर्चा को प्राथमिकता दी गई है । बिहार बाढ़ से सर्वाधिक प्रभावित राज्य रहा है । पिछले साल वर्षों में बाढ़ से पूरे देश के जन धन की जितनी क्षति आंकी गई उस में 23 प्रतिशत क्षति बिहार की हुई और बिहार में दो तिहाई क्षति उत्तर बिहार में हुई । उदाहरणार्थ 1975 में सरकारी सूचना के अनुसार पूरे देश में बाढ़ से 4 अरब पौने छ: करोड़ की बर्बादी हुई थी जिस में बिहार में ही 2 अरब साढ़े छब्बीस करोड़ की बर्बादी हुई । इस में सिर्फ दरभंगा प्रमंडल की क्षति 60 करोड़ थी ।

उत्तर बिहार मुख्यत: मिथिला नदी बहुल देश है :

"गंगा बहथि जनिक दक्षिण दिस पूर्व कौशिकी धारा ।
पश्चिम बहथि गंडकी उत्तर हिमवत वन विस्तारा ।
कमला त्रियुगा धेमुरा वागमति क्षीरोदा जलधारा ।
मध्य बहथि लक्ष्मणा प्रभृति से मिथिला दिक्षागारा ।।"

हिमालय की गोद से निकलती दर्जनों छोटी बड़ी नदियां वर्ष वर्ष इस भाग को बाढ़ से बर्बाद कर रही हैं । आवश्यकता है यहां नैपाल के सहयोग से उत्तर बिहार की मुख्य नदियों कोसी-कमला-वागमती को उन के उद्गम स्थान वराह क्षेत्र-शिशापानी नूनथर में डैम निर्माण द्वारा नियन्त्रित कर बाढ़-नियंत्रण, नहर-सिंचाई एव जल बिजली सम्बन्धी बहूद्देशीय योजना लागू कर अभिशाप को वरदान में बदला जाय । इस सम्बन्ध में वहां से सर्वदलीय मांग भी प्रस्तुत की गई है । मैं इस ओर सरकार का ध्यान आकृष्ट करना चाहता हूं ।

मैं जिस क्षेत्र-नगर का प्रतिनिधित्व करता हूं—वह दरभंगा प्राच्य पाश्चात्य दोनों शिक्षाओं की केन्द्र भूमि है । वहां पर दो-दो यूनीवर्सिटियां हैं । कामेश्वर सिंह विश्वविद्यालय एवं मिथिला विश्वविद्यालय । किन्तु विश्वविद्यालय अनुदान आयोग से उन्हें अभी तक उचित सहायता नहीं मिली है । मिथिला विश्वविद्यालय बिहार के विश्वविद्यालयों में कालेजों एवं छात्रों के अनुपात से सब से बड़ी परिधि वाला है किन्तु उसे सब से कम अनुदान मिला है इस ओर मैं शिक्षा मंत्री श्री प्रताप चन्द्र चन्द्र जी का ध्यान आकृष्ट करता हूं । उन के नाम में दो चन्द्र लगे हैं, मैं कामना करूंगा कि इस काम से उन के यश में चार चांद लग जांय ।

गृह मंत्रालय के मन्त्रिमंडल-पटेल-पाटिल मंडल तीनों लकारान्त ही हैं । मैं मिथिला मैथिल-मथिली इन तीन लकारान्तों की उन से अपेक्षा का आग्रह करता हूं । साथ ही एक सांसद की हैसियत से संसदीय कार्य मंत्री श्री रवीन्द्र वर्मा जी से कवीन्द्र रवीन्द्र के शब्दों में ही निवेदन करूंगा कि भारतीय संस्कृति के शतदल कमल का एक-एक दल सौरभग्राही है । कोई भी दल-पखुड़ी बिखरी तो भावभाषा की गुंथी लड़ी ही टूट जायगी । भारतीय संस्कृति में मिथिला का मूल्यवान अवदान है । किन्तु उस की भाषा मैथिली आज भी संविधान में उपेक्षित है । जिस के बोलने वाले 3 कोटि हों, जिस की स्वतन्त्र "तिरहुता" लिपि हो, जिसमें 14वीं—15वीं शताब्दी से गद्य-पद्य

[श्री सुरेन्द्र झा सुमन]

एवं नाट्य साहित्य का प्रवाह निरन्तर प्रवाहित रहा हो, जो बिहार के समस्त विश्वविद्यालयों में एम० ए० तक के अध्ययन-अध्यापन का विषय हो, पचासों डी० लिट्, पी० एच० डी० उपाधिकारी शोध-कार्य में लगे हों, बंगाल, काशी, नेपाल के विश्वविद्यालयों में जो भाषा रूप में गृहीत हो, जो पी० ई० एन०, साहित्य अकादमी द्वारा सम्मानित हो, जिस के कवि स्वनामधन्य विद्यापति की पदावलियों का अनुवाद अंग्रेजी, रूसी, आदि विदेशी भाषाओं में सम्मोहित हो, उस साहित्य-समृद्ध तीन कोटि जनसमुदाय की भाषा को संविधान में अभी तक स्थान नहीं दिया जा सका, यह सर्वथा चिन्तनीय है। मैं इस समस्या के समाधान के लिए सरकार एवं माननीय सदस्यों से साग्रह निवेदन करता हूं। इस अवसर पर मुझे कवि विद्यापिति की एक कविता याद आती है —

बालचंद विज्जावई भासा, दुहु नहीं लग्ग दुज्जन हासा,

ओ परमेसर हर सिर सोहई, ई णिच्चई नाअर मन मोहे।

मैं माननीय प्रधान मंत्री श्री, श्री सरकार के सर्वेसर्वा हैं, योजनासूत्र के सूत्रधार हैं, उन से नम्र निवेदन करूंगा कि वह दरभंगा क्षेत्र के विकास की योजना को सफल बनाएंगे। उन्हें स्मरण होगा ही, पिछले युद्ध के समय एक दरभंगा हाउस ने दसों मन सोना एक बारगी उन के हाथ सौंपा था और वही दरभंगा राजपरिवार ने स्वत: 1 लाख 21 हजार एकड़ भूमि विनोबा जी के भूमिदान में सौंप कर देश में भूदान का रेकार्ड स्थापित किया था, आज वहां के किसान भूमिहीन अकिंचन बने हैं। उन्हें कोई व्यवसाय दीजिए, उद्योग धन्धों की सुविधा दीजिए, कोई संयंत्र स्थापित कर बेकारों की फौज को जीवन संघर्ष में सफल बनाइये।

उद्योग मंत्री श्री फर्नान्डीस साहब की संसदीय मुजफ्फरपुर-क्षेत्र सीमा मेरी दरभंगा संसदीय क्षेत्र-सीमा से बिलकुल मिली-जुली है। मुजफ्फरपुर के साथ दरभंगा के उद्योग-धन्धों को भी पनपायेंगे, उन से ऐसी आशा है।

मिथिला के कला चित्रों की आज विदेशों में मांग है। व्यापार मंत्री माननीय धारिया जी इस धन्धे को विशेष प्रश्रय देंगे।

वित्त मंत्री माननीय चौधरी साहब कई बार हमारे क्षेत्र में पधारे हैं। वहां की गरीबी का चित्र उन के सामने है। गरीबी-रेखा से नीचे यहां 65 प्रतिशत व्यक्ति हैं। उन की आर्थिक स्थिति के सुधारने की आशा हम वित्त मंत्री जी से व्यक्त करते हैं।

माननीय रक्षा मंत्री महोदय से सविनय निवेदन करूंगा कि दरभंगा सीमावर्ती सुरक्षा का महत्वपूर्ण केन्द्र है। इसी से सैनिक हवाई अड्डा भी वहां प्रस्तुत है। रक्षा उपकरण प्रस्तुत करने का कोई वृहद् केन्द्र वहां स्थापित होता तो उस पिछड़े इलाके का वास्तविक उद्धार होता।

अन्त में नितांत व्यग्रता से रेल मंत्री माननीय दंडवते जी को मैं दंडवत् करता हूं। समस्तीपुर-दरभंगा लाइन के आमान परिवर्तन का प्रस्ताव गत 5 सालों से खटाई में फूल रहा है। संसदीय अवधि का पूर्वार्ध बीत चुका है, पर मधु दण्डवते जी पूर्वार्ध मधु के बदले उत्तरार्ध दण्ड ही हमें देते रहे। यह स्कीम आज से 5 साल पहले स्वीकृत हुई थी। इस प्रसंग में राज्य सभा के तारांकित प्रश्न सं० 406 दिनांक 2-12-1974 में सरकार की ओर से जो टिप्पणी थी, उस के अनुसार, इस का सर्वेक्षण भी पूरा कर लिया गया था। दरभंगा और उस के उत्तरीय भाग का औद्योगिक विकास भी इस के अभाव में रुका है। यह एन० ई० रेलवे की पहली ऐतिहासिक लाइन है। 105 साल पहले 1875 ई० में बनी थी। तथा अकालग्रस्त क्षेत्र को राहत देने के लिए बनी थी। तीन तीन भूतपूर्व रेल मंत्रियों ने सदन में इस के निर्माण का आश्वासन भी दिया था। फिर भी इस लोकप्रिय मांग की ऐसी असम्य अवहेलना से क्षेत्र भर में असन्तोष व्याप्त होना स्वाभाविक है। मैं माननीय रेल मंत्री जी से साग्रह, सानुरोध इस का शीघ्र प्रतिकार चाहता हूं।

रिजोल्यूशन की कोशिश है, मगर उस का असर गायब,
प्लेटों को सदा सुनता हूं और खाना नहीं आता।

एक और विषय की चर्चा अप्रासंगिक नहीं होगी। भारत जैसे समस्या-बहुल देश में, जहां लोक-सभाई सांसदों को देशव्यापी प्रसंगों के साथ साथ लगभग 11 लाख नागरिकों का प्रतिनिधित्व करना पड़ता है, सैकड़ों वर्ग किलोमीटर बिखरे क्षेत्र से सम्पर्क रखना पड़ता है, प्रतिदिन पचासों मतदाताओं की समस्याओं से जूझना पड़ता है, अनधिकृत रूप से ही सही, कार्यपालिका अधिकारियों से कुछ कम समय नहीं लगाना पड़ता और जो लोकतंत्र संसदीय प्रणाली का दायित्वपूर्ण माध्यम है, उसे सहायक, डाक एवं क्षेत्रीय परिवहन की सुविधा होनी चाहिये।

मान्यवर, अन्त में मैं धन्यवाद प्रस्ताव का हार्दिक समर्थन करता हूं और आप को भी धन्यवाद देता हूं कि आपने मुझे अपने क्षेत्र की समस्याओं को रखने का अवसर दिया।

श्री यमुना प्रसाद शास्त्री (रीवा) : माननीय उपाध्यक्ष महोदय, महामहिम राष्ट्रपति महोदय के भाषण के सम्बन्ध में जो कृतज्ञता ज्ञापित करने का प्रस्ताव उपस्थित हुआ है, उस का मैं हार्दिक समर्थन करता हूं।

श्रीमन्, अभी थोड़ी देर पहले विपक्ष के एक नेता माननीय साठे जी का भाषण मैंने सुना। उन्होंने प्रारम्भ बहुत ऊंचे स्तर से किया। कहा तो यह कि मैं राष्ट्रीय परिप्रेक्ष्य की ही बातें करूंगा लेकिन

जब उन का भाषण आगे बढ़ा, तो उन का राष्ट्र केवल एक व्यक्ति में आ गया। उन्होंने अपना सारा भाषण इस बात पर केन्द्रित किया कि श्रीमती इन्दिरा गांधी के खिलाफ़ मुकदमा क्यों चला रहे हैं, बहुत बड़ा अनर्थ हो रहा है। यह राष्ट्रीय समस्या थी उन की।

श्री वसंत साठे : मैं इस सरकार के एक-सूत्री कार्यक्रम की ओर ध्यान खींच रहा था।

श्री यमुना प्रसाद शास्त्री : यह मैंने समझ लिया कि आप का राष्ट्र क्या है, राष्ट्र किसे समझते हो। इतना मुझे याद आ गया कि इतने दिनों तक आप यही कहते रहे थे "इन्दिरा ही भारत है और भारत ही इन्दिरा है।" आज भी आप उसे भूले नहीं, मुझे अफ़सोस है इस बात का। मैं तो यह कहूंगा कि जिस भावना से हमारे राष्ट्रपति महोदय ने आह्वान किया था कि समूचा देश राष्ट्रीय लक्ष्यों की पूर्ति में सहायक सिद्ध हो, उस तरफ आप का ध्यान जाता लेकिन उधर आप का ध्यान नहीं गया है, और आप इन्दिरा गांधी को भूले नहीं। आज सारा राष्ट्र उन को भूल गया है लेकिन आप नहीं भूले। चाहे जितना आप उन को याद करो, वह आप को याद करने वाली नहीं हैं, वह केवल संजय को याद करेंगी जो जेल में चले गये। आप को वे याद करने वाली नहीं हैं। मैं तो यह चाहता हूं और देश भी इस बात की अपेक्षा करता है कि देश के जो प्रतिनिधि हैं, वे इस देश की समस्याओं के सम्बन्ध में अपने कोई विचार रखें और गहराई से विचार कर के इन समस्याओं के समाधान के लिए कुछ कहें। आप ने कुछ भी नहीं कहा किसी समस्या के हल के लिए। आप की नजर इस बात पर नहीं गई कि यह देश किसी एक दिशा की तरफ़ बढ़ रहा है। पिछले दो वर्षों में आखिर में हम ने कुछ न कुछ किया है। इस तरफ से आप को आंख नहीं मूंदनी चाहिये। मेरे तो आंख नहीं हैं लेकिन आप को आंख नहीं मूंदनी चाहिये। आखिर इस देश में अगर 12 करोड़ 56 लाख टन अनाज की पैदावार हुई है, जो पिछले 31 वर्षों में कभी नहीं हुई, तो इस का श्रेय किसी न किसी को तो देना चाहिये। आखिर यह मानना होगा कि 26 लाख हेक्टेयर भूमि में जो सिंचाई की सुविधाएं उपलब्ध कराई गई हैं, इस से पहले कभी इतनी भूमि में सिंचाई नहीं की गई। आगे के लिए सरकार ने जो यह निश्चय किया है कि हम गांधीवादी रास्ते पर चलेंगे, महात्मा गांधी की आप भी दुहाई देते हैं और विनोबा भावे की बात भी आप ने कही, लेकिन विनोबा जी जो कुछ कहते हैं और महात्मा गांधी जी ने जो ग्राम स्वराज्य की कल्पना की थी, उस को साकार-रूप देने की बात यह सरकार करने जा रही है, क्या उस में आप का सहयोग नहीं चाहिये। अशोक मेहता कमेटी ग्राम स्वराज्य की स्थापना की दिशा में एक कदम है। गांवों को कितने अधिकार मिलने चाहिये, यह उस को देखना है और विकेन्द्रित राजनीति हो ऐसा भी हम सोच रहे हैं। महात्मा गांधी ने कहा था कि हिन्दुस्तान गांवों में निवास करता है और गांवों की तरफ़ हमारी सरकार ने ज्यादा ध्यान केन्द्रित किया है। महात्मा गांधी ने छोटे और कुटीर उद्योगों की बात की थी। आज इस देश की सरकार ने 807 चीजों को छोटे और कुटीर उद्योगों के लिए सुरक्षित रखने का निर्णय किया है। ये चीजें बड़े उद्योगों के द्वारा नहीं बनायी जाएंगी। उनका उत्पादन केवल छोटे और कुटीर उद्योगों के द्वारा ही होगा। क्या यह महात्मा गांधी के सपने को साकार करने की ओर कदम नहीं है? क्या इसमें आपका सहयोग हमें नहीं मिलना चाहिये, आपकी प्रशंसा हमें नहीं मिलनी चाहिये? यह ठीक है कि अभी इस को कार्य रूप में परिणत करने की ओर ठोस कदम नहीं उठाये गये हैं। हम आपकी तरह से एकांगी दृष्टिकोण नहीं रखते हैं। इस योजना को मूर्त रूप देने के लिए, क्रियान्वित करने के लिए कदम नहीं उठाये गये हैं। अगर इसको क्रियान्वित करने के लिए ठोस कदम उठाये गये तो निश्चय ही इस देश का एक कायाकल्प होगा। जो छोटे-छोटे कारीगर हैं, जो भूमिहीन लोग हैं, उनके जीवन में सुधार आयेगा, जीवन स्तर बढ़ेगा, उनकी आय बढ़ेगी, उनको जीविका का साधन उपलब्ध होगा। यह कोई छोटी चीज नहीं है, बहुत बड़ी चीज है जिसकी तरफ़ आपको ध्यान देना चाहिये।

इन बातों के साथ, मुझे इस बात की तरफ भी अपनी सरकार का ध्यान दिलाना है। 12 करोड़ 56 लाख टन अनाज इस देश में पैदा हो गया, इस पर हमें संतोष नहीं कर लेना चाहिये। यह एक दरिद्र देश है। यह 65 करोड़ की जनसंख्या वाला देश है। इतने बड़े और दरिद्र देश के लिए 12 करोड़ 56 लाख टन अनाज बहुत अनाज नहीं है। इस बात से संतोष कर लेना कि हम अनाज का निर्यात करने लगे हैं, हम ने अफगानिस्तान, वियतनाम, श्रीलंका को अनाज दे दिया, पाकिस्तान को बीज दे दिया, ठीक नहीं है। यह तो हम इसलिए दे सके हैं कि इस देश में करोड़ों लोग ऐसे हैं जिनके पास क्रय शक्ति नहीं, खरीदने की क्षमता नहीं है। न उनके पास काम है, न उनके पास धन है, न उनके पास क्रय क्षमता है। वे अनाज नहीं खरीद सकते हैं। दोनों वक्त भरपेट खाना नहीं खा सकते हैं। हमारे देश में ऐसे लोग हैं जो पत्तियां खा कर जीवन निर्वाह करते हैं, कोई और दूसरी चीज खा कर किसी तरह से जिन्दा रहते हैं। जिनके पास क्रय शक्ति नहीं है, उन लोगों को हम क्रय शक्ति प्रदान करें और उनका विकास करें। हम यह सोच कर न संतोष कर लें कि अनाज का उत्पादन बढ़ गया तो हमने बहुत बड़ा काम कर लिया।

श्रीमन्, अनाज का उत्पादन बढ़ गया, औद्योगिक उत्पादन बढ़ गया, लेकिन उनका वितरण क्या हो रहा है? इस तरफ हमारी दृष्टि जानी चाहिये। लेकिन श्रीमन्, उस तरफ हम नहीं बढ़ सके हैं। हम चाहते हैं कि हमारी सरकार इस तरफ ध्यान दे जिससे देश का समुचित विकास हो। महात्मा गांधी की सचमुच में यह कल्पना थी कि हमें अन्त्योदय करना है, समाज के उन लोगों को लाभ पहुंचाना है जो कि समाज की अन्तिम सीढ़ी पर हैं, जो अकिंचन हैं

[श्री यमुना प्रसाद शास्त्री]

जो सर्वहारा हैं, जिनके पास न भोजन है, न मकान है। ऐसे व्यक्ति हमारे देश में करोड़ों की तादाद में हैं। उनको हम इस विकास का लाभ पहुंचा सकें, इस के लिए हमें बहुत कुछ करना होगा। यह करने के लिए हमें साहसी कदम उठाने होंगे। हमारे चुनाव घोषणापत्र में वायदा किया गया था कि हम भूमि सुधार को तेजी से लागू करेंगे। यह वायदा भी किया गया था कि सीलिंग से बचने के लिए जिन लोगों ने जमीन का गलत हस्तान्तरण कर रखा है, उसको हम रद्द करेंगे। जिन लोगों ने इस तरह से झूठे नामों से जमीन का बंटवारा करके अपने नाम हजारों एकड़ जमीन बना रखी है उस जमीन का हम भूमिहीनों में वितरण करेंगे। लेकिन श्रीमन् इस दिशा में अभी तक कोई ठोस कदम नहीं उठाये गये। यद्यपि 6 लाख 48 हजार एकड़ जमीन का बंटवारा भूमिहीनों में किया गया है लेकिन जहां इस देश में पांच या सात करोड़ के लगभग भूमिहीन हैं और 4 करोड़ 85 लाख के लगभग ग्रामीण श्रमिक हैं, जिनके पास जमीन नहीं हैं, उनमें 6 लाख 48 हजार एकड़ जमीन का वितरण कुछ मायनें नहीं रखता है। हैक्टर का सौवां हिस्सा क्या होता है जो उनके हिस्से में आया है? पैर रखने के लिए या दो घड़े रखने के लिए भी इतनी जमीन काफी नहीं होती है। इस दिशा में कोई क्रान्तिकारी कदम उठाने की जरूरत है। कई बार हम लोग कह चुके हैं लेकिन इस तरफ आपका ध्यान नहीं गया है। ग्रामीण अर्थ व्यवस्था में अगर आपको सचमुच में आमूल परिवर्तन लाना है, सुधार करना है तो यह आवश्यक है कि एक आयोग बिठाया जाए जो पूरा समय लगा कर, शक्ति लगा कर, निष्ठा के साथ इस काम को पूरा करे। हम कमेटिड ज्यूडिशरी वाले नहीं हैं। लेकिन कमेटिड लोगों का यह आयोग बने, ऐसे लोगों का बने जो ऐसी व्यवस्था के प्रति दृढ़ विश्वास रखते हों जो समानता पर आधारित हो, जिस पर उनकी दृढ़ निष्ठा हो और वे पूरा समय और शक्ति लगा कर फर्जी हस्तांतरणों को रद्द करें और निश्चित सीमा से अधिक जमीन निकाल कर भूमिहीनों को दे सकें। जितने भी सीलिंग के कानून विभिन्न प्रदेशों में बने हैं उन में जो लूपहोल हैं या त्रुटियां हैं उनको दूर किया जाना चाहिये, जिन चोर दरवाजों के कारण लोग बच निकलते हैं उन चोर दरवाजों को बन्द किया जाए।

अब आप बेकारी की समस्या को लें। प्रधान मंत्री जी ने बहुत बड़ी प्रतिज्ञा की थी कि दस बरस में बेकारी की समस्या का निराकरण हो जाएगा। दो बरस बीत चुके हैं और बेकारी की समस्या के निराकरण के लिए कोई ठोस उपाय किया गया हो ऐसा हमें दिखाईनहीं पड़ रहा है। अगर हम इस समस्या को हल करना चाहते थे तो दो बरस में 115 बेकारी की समस्या हल हो जानी चाहिये थी। लेकिन हम देख रहे हैं कि यह समस्या बिगड़ती जा रही है, बेकारों की संख्या में निरंतर वृद्धि होती चली जा रही है। पिछले सत्र में एक प्रश्न के उत्तर में यह बताया गया था कि मैट्रिक से ऊपर वाले लोगों के नाम जो रोजगार दफ्तरों में लिखे हैं वे जून 1977 में जहां 53 लाख 30 हजार थे, जून 1978 में बढ़ कर 60 लाख 70 हजार हो गए हैं। इस तरह से बेकारों की संख्या बढ़ती चली जा रही है। यह मैट्रिक से ऊपर वालों की बात है, मैट्रिक से नीचे वाले जो बेरोजगार हैं, जो गांवों में बेरोजगार हैं उन लोगों की तो कहीं गिनती ही नहीं है, उनकी संख्या अनुमान चार पांच करोड़ से अधिक ही होगी। इन सब लोगों को स्थायी रोजगार देने के लिए क्या किया जा रहा है, सरकार ने जो संकल्प किया है, वचन जो देश की जनता को दिया है उसको किस तरह से वह पूरा करने जा रही है यह हम को मालूम होना चाहिये। हमने वचन दिया है कि काम के अधिकार को हम संविधान के मौलिक अधिकारों की सूची में शामिल करेंगे, जब तक उनको काम नहीं देंगे उनको तब तक बेकारी का भत्ता हम देंगे। मैं समझता हूं कि आज इस वचन को पूरा करने का समय आ गया है। अगर इसको हमने पूरा नहीं किया तो देश की जनता के विश्वास को एक बहुत बड़ी ठेस हम पहुंचाएंगे। देश की जनता कुछ अधीर हो रही है, नौजवान अधीर हो रहे हैं। इसलिए इस ओर सरकार ध्यान ही न दे बल्कि एक दृढ़ निश्चय के साथ वह आगे कदम बढ़ाए और इस साल के अन्दर इस अधिकार को मौलिक अधिकारों की सूची में सम्मिलित करे।

श्रमिकों की बात बहुत की जाती है। महामहिम राष्ट्रपति के अभिभाषण में औद्योगिक सम्बन्ध विधेयक, इंडस्ट्रियल रिलेशंज बिल का नाम ले कर उल्लेख किया गया है। यह बहुत ही विवादास्पद विधेयक है। मुझे पता नहीं कि हमारी सरकार ने क्यों इसका इस में उल्लेख करवाया है जिस के विरोध में देश का सारा जनमत है, सारे मजदूर संगठन हैं। मैं चाहता हूं कि इसको पारित करवाने में आप अपनी शक्ति न लगाएं बल्कि मजदूर संघों से आपको इस के बारे में परामर्श करना चाहिये। आवश्यकता तो इस बात की है कि इसे वापिस लिया जाए और उसकी जगह तमाम मजदूर संघों से बातचीत करके सही मानों में जनता को दिए गए वचन के अनुकूल और श्रमिकों के हितों को देखते हुए उसको नया रूप दे कर उस को यहां पर उपस्थित किया जाए ताकि मजदूर संघों का उसको समर्थन मिल सके। दो दिन पहले हिन्दुस्तान भर के मजदूरों का एक बहुत बड़ा सम्मेलन बम्बई में हुआ था, कई मजदूर संघों ने मिल कर एक नया संगठन बनाया है और एक स्वर से मांग की है कि इस विधेयक को वापिस लिया जाए। मैं आशा करता हूं कि आप उनकी इस भावना का आदर करेंगे।

मैं समझता था कि महामहिम राष्ट्रपति महोदय लोकपाल विधेयक की चर्चा करते। देश में भ्रष्टाचार की समस्या बहुत बड़ी समस्या है। यह विधेयक सिलैक्ट कमेटी से रिपोर्ट हो कर आ चुका है। उसका उल्लेख इस में नहीं है। उसको जल्दी पास किया जाना चाहिये ताकि देश के लोगों को भ्रष्टाचार से मुक्ति दिलाई जा सके। तो उसका उल्लेख न कर के इस विवादास्पद विधेयक का उल्लेख किया गया, जिसका हमें दुख है।

अन्त में मैं यह कहना चाहता हूं कि इस समय अन्तर्राष्ट्रीय स्थिति काफी खतरनाक रूप धारण करती जा रही है। रूस ने अपने युद्धपोत वियतनाम की सहायता के लिये भेज दिये हैं, और दूसरी तरफ यह भी

लगता है कि कम्पूचिया की फौजें थाईलैंड की सीमाओं के काफी ऊपर पहुंच रहे हैं। चीन ने जो पहले कहा था कि हमारा उद्देश्य सीमित है और जल्दी वियतनाम से हमारी सेनायें वापस चली आयेंगी, ऐसा लगता है कि उसकी सेनायें जल्दी वापस नहीं आयेंगी और अब तो चीन के डिवीजन के डिवीजन हनोई की तरफ़ बढ़ रहे हैं। और कहीं ऐसा न हो कि इस दुनिया को एक विश्व युद्ध का सामना करना पड़े। ऐसी स्थिति में हमारे देश की बहुत बड़ी जिम्मेदारी है। यह एशिया की भूमि पर युद्ध हो रहा है यह सबसे खतरनाक स्थिति है। मुझे तो अपनी सरकार से यह शिकायत है कि जिस समय वियतनाम ने कम्बोडिया पर हमला किया तो हमारी सरकार ने उसकी निन्दा नहीं की, और इसकी मांग भी नहीं की कि वियतनाम को अपनी फौजें कम्बोडिया से बुला लेनी चाहिये। यह बात हमें कहनी चाहिये, यद्यपि इसकी तुलना आज के चीन के हमले से नहीं की जानी चाहिये। मैं मानता हूं कि पौल पोट की सरकार बहुत अत्याचारी सरकार थी। लेकिन तब भी वियतनाम को अपनी सेनायें वहां भेजने का अधिकार नहीं था। उस समय हमारी सरकार ने आवाज नहीं उठायी, यह गलत बात थी और जैनुइन नान-ऐलाइनमेंट के विपरीत है। और मैं समझता हूं कि अभी भी हमें कहना चाहिये और इस बात के लिये पहल करनी चाहिये, और विश्व युद्ध से मानव जाति को बचा सकें यह बहुत बड़ी जिम्मेवारी हमारी सरकार पर है। इस समय दक्षिण पूर्व एशिया के छोटे छोटे देश बहुत आतंकित हैं और ऐसी स्थिति में अगर युद्ध विकराल रूप धारण करता है तो हमारे लिये भी कम खतरा नहीं है। चीन की जो मनोवृत्ति रही है, जो उसका गर्व है, अहंकार है वह इस तरह का है कि तिब्बत से आये हुए दलाई लामा को हमने आश्रम दे दिया तो उसने हमारे ऊपर हमला कर दिया था। तो अब हम इसकी पहल कर रहे हैं तो हमें इस बात की भी तैयारी करनी चाहिये कि अपनी रक्षा भी कर सकें। और उसके लिये हमें इस बात को याद रखना चाहिये कि चीन का मुकाबला केवल शस्त्रास्त्रों से नहीं किया जा सकता। चीन से मुकाबला हमें करना पड़े तो हमें यह भी देखना होगा कि इस देश की गरीब जनता को बहकाया न जा सके, इस तरह की भावना गरीबों के मन में नहीं फैलायी जा सके कि चीन के आने से सचमुच वर्गविहीन समाज की स्थापना होगी, जातिपाति समाप्त होगी और समानता हो सकेगी। इसलिये अपने देश को तैयार करते समय केवल शस्त्रास्त्रों से ही तैयारी नहीं करनी होगी, बल्कि अब तो आवश्यक हो गया है कि अपनी सामाजिक और आर्थिक व्यवस्था में आमूल परिवर्तन करें ताकि हमारे देश का गरीब समझ सके कि हम अपनी व्यवस्था को बचाने के लिये मरने के लिये कटिबद्ध हैं। हमारी ऐसी व्यवस्था है कि हमने अपनी सामाजिक व्यवस्था लोकतांत्रिक ही नहीं बनायी है बल्कि उसके साथ साथ समतामूलक भी बनायी है। हमको केवल राजनीतिक अधिकार ही नहीं बल्कि आर्थिक अधिकार भी प्राप्त हैं, हमारा शोषण नहीं हो रहा है। इस तरह की व्यवस्था हमको अपने देश में कायम करनी होगी। इसके लिये तुरन्त कदम उठाये जाने चाहियें।

इन शब्दों के साथ मैं महामहिम राष्ट्रपति महोदय को धन्यवाद देता हूं और जो प्रस्ताव प्रस्तुत किया गया है उसका हार्दिक समर्थन करता हूं।

श्री अब्दुल अहमद वकील (बारामूला) : जनाब डिप्टी स्पीकर साहब, सदर जम्हूरिया हिन्द का ऐड्रेस मैंने गौर से पढ़ा और उस में सरकार की जानिब से गुजिश्ता साल में क्या कार्यवाही हुई उसकी निशानदेही हुई है और हुकूमत आइन्दा करने की क्या ख्वाहां है उसका नक्शा भी खींचा गया है। जहां तक शख्सी आजादी और सियासी मैदान में हिन्द सरकार के खिदमात का ताल्लुक है, जहां तक हिन्दुस्तान के अवाम के सियासी हकूक का ताल्लुक है, उनकी आजादी का ताल्लुक है, जिन्हें काफी हद तक कानूनी बंदिशों में महदूद किया गया था, उनको बहाल किया गया है, आइने-हिन्द की असल-रूह को वापिस लाया गया है, तमाम लोगों की तरक्की के यहां यकसां, मवाके बहाल किये गये हैं, उनको हम नजरन्दाज नहीं कर सकते हैं। लेकिन जहां तक आइन्दा प्रोग्राम का ताल्लुक है, ऐसे मामलात जो पूरे मुल्क के लिये लाएहए-फिकरिया हैं, उनकी निशानदेही नहीं की गई। मुझे बे-इन्तहा अफसोस है कि गुजिश्ता दो सालों में हमारी अक्लियतों पर जो मजालिस ढाये गये हैं, उनकी तफसील बयान नहीं की गई। आज पूरी सरकार और तमाम राये-आम्मा इस हक में है कि हिन्दुस्तान की वहदत को कायम रखा जाये, लेकिन हिन्दुस्तान की वहदत को टकराव की फिजा में कायम नहीं रखा जा सकता है। मुझे पूरा विश्वास है कि हुकूमत अपनी माइनौरिटीज, वीकर सैक्शन्ज को जिसमें हरिजन भी शामिल हैं और पसमांदा लोग भी शामिल हैं, उनकी प्रोटेक्शन के लिये, रक्षा के लिये मुअस्सिर बइक़दामात पर आमादा नजर आती है, लेकिन महज वादों से यह मामलात तय नहीं हो सकते हैं जब तक कि संगीन और सख्त कदम हुकूमत की जानिब से नहीं उठ सकें और उनमें यह अहसास न पैदा किया जाये कि माइनौरिटीज न सिर्फ हमारी मुकद्दस अमानत हैं, बल्कि कौमी-दायरे में उनकी भी वही अहमियत और फजीलत है जो आम इन्सान की है।

कानून की और आईन की बालादस्ती कागजों पर कायम कर के हम दुनिया को हिन्दुस्तान की असली शक्ल नहीं दिखा सकते हैं। अगर आये दिन हमारे मुल्क में कमजोर और अक्लियती तबके के लोगों के साथ सख्ती की जाती है तो हम उस कानून और आईन की हुरमत और तकद्दुस की महफूज नहीं रख सकते जिसकी हर मेम्बर और सरकार का हर मिनिस्टर कसम खाता है। लिहाजा मैं यह बहुत अफसोस और सख्त दुःख के साथ बयान करना चाहता हूं कि उन वाकयात और हालात की कोई तस्वीर नहीं खींची गई है जिनका सामना हमारे गरीब, मजलूम और पसमांदा तबके के लोग करते हैं जो अक्लियतों से ताल्लुक रखते हैं जो गुजिश्ता दो साल में यहां रूनमा हुए हैं।

दूसरी बात जो मैं शिद्दत के साथ महसूस करता हूं, वह यह है कि अलीगढ़ मुस्लिम यूनिवर्सिटी के मुताल्लिक हुकूमत की वाजेह पालिसी है कि उसके अक्लियती किरदार को बहाल किया जाये, लेकिन आज तक यह महज वादा ही रहा है और उसको अमली

[श्री अब्दुल अहमद वकील]

शक्ल देने के लिये हुकूमत ने इकदामात नहीं किये। अगर आपको इस मुल्क में यकजहती और इत्तिहाद की फिज़ा कायम करनी है तो आपको हरेक इन्सान को यह अहसास देना होगा कि आप इस मुल्क में यकसां तौर पर एक शहरी की हैसियत से जिन्दा रह सकते हैं। अलीगढ़ मुस्लिम यूनिवर्सिटी के नाम से हमें डरना नहीं चाहिये। वह इस कौम में पैदा हुई, इस कौम की आज़ादी के लिये लड़ी और आज़ादी के साथ-साथ उसने अपने आपको वाबस्ता किया। जो अक्लियतें आपकी मुकद्दस अमानत हैं, उन से वाबस्ता होकर उसका असली किरदार वापिस होना चाहिये जिसको सियासी अगराज और मसलहतों की बिनाह पर मस्ख़ किया गया था। जनता सरकार को चाहिये कि उन मसलहतों से बाला होकर उसके अक्लियती किरदार को वापिस करे और मुझे दुख है कि सदर जम्हूरियत-ए-हिन्द के एड्रेस में उस सिलसिले में कोई एश्योरेंस नहीं दी गई है।

तीसरा मामला वह है, जिसके बारे में मैं शिद्दत के साथ महसूस करता हूं, कि जनता सरकार ने यह वादा किया है, और इस ऐड्रेस में भी कहा गया है कि रियासतों और मरकज़ के दरमियान माली अख्त्यारात को सही तौर पर अज़-सरे-नौ मुरत्तिब किया जायेगा। हमें चाहिए कि आईनी और कानूनी इन्तज़ाम कर के रियासतों और मरकज़ के दरमियान ताल्लुकात में एक नई रूह फूंकी जाये, उसके ज़रिये हिन्दुस्तान की अज़मत को बहाल किया जाये, रियासतों में एतमाद की फ़िज़ा बहाल की जाये, रियासतों के अख्त्यारात को महदूद और कम करने के बजाये उनको तमाम अख्त्यारात सही तौर पर इस्तेमाल करने का मौका देने की फ़िज़ा कायम की जाये। ऐसी कानूनी और आईनी गारंटीज़ दी जायें, जिससे रियासतों और मरकज़ के दरमियान कोई भी चपलकश, तनाव या झगड़ा न हो, और रियासतों के अवाम में यह एतमाद हो कि मरकज़ रियासतों को हड़पना नहीं चाहता है, बल्कि वह उनके साथ आईनी और हर तरह की कोआपरेशन के ज़रिये, कानूनी इत्तिहाद के ज़रिये, मुल्क की सलामती को ज्यादा मज़बूत बनायेगा और मुल्क की तामीर और तरक्की को ज्यादा मुस्तहकम तरीके से आगे ले जायेगा।

जहां तक हमारी ख़ारिजा पालिसी का ताल्लुक है उसके मुताल्लिक काफ़ी कुछ कहा जा सकता है। लेकिन मैं इस वक्त सदरे-जम्हूरिया-ए-हिंद के उन अलफ़ाज़ को दोहराना चाहता हूं कि हिन्दुस्तान का असर तमाम दुनिया में एक माना हुआ असर है। आज हमारे मुल्क के इर्द-गिर्द क्या हो रहा है? हमारे हमसायों के साथ हमारे ताल्लुकात महज़ सियासी मसलहतों पर मबनी नहीं होने चाहिएं, बल्कि हम अपनी ख़ारिजा पालिसी को उसूलों की बुनियादी पर मुरत्तिब करें। हमारे इर्द गिर्द अवाम के हुकूक को ताकत के ज़रिये पामाल किया जा रहा है। कल ही वियतनाम पर हमला हुआ, तो पूरा हाउस और पूरी हुकूमत खड़ी हो गई और उन्होंने कहा कि यह एक हमला है, एग्रेशन है।

उसी तरह अगर कौमों और अवाम के हुकूक पर एग्रेशन किया जाये, मिलिटरी की ताकत से एग्रेशन किया जाये, तो क्या हमारा यह फ़र्ज़ नहीं हो जाता है है कि हम एशिया और दुनिया की अज़ीम डेमोक्रेसी की हैसियत से इसके खिलाफ़ आवाज़ उठायें। मुझे रंज है कि हमारे हमसाये पाकिस्तान में अवाम के हुकूक पामाल किये जा रहे हैं।

लिहाज़ा मेरी यह इल्तिजा है कि मरकज़ी सरकार सियासी मसलहतों से बालातर हो कर, अपने उसूलों को नज़रअंदाज़ किये बग़ैर, सियासी सतह पर इन मामलात को उठाये, ताकि किसी भी मुल्क में अवाम के हुकूक को ताकत के बल-बोते पर ग़स्ब न किया जाये। यह हमारी एक मुकद्दस अमान है। अगर हम अपने लिए चाहते हैं कि हुकूक महफ़ूज हों तो दूसरों के लिए भी हमें चाहना चाहिए कि उन के हुकूक भी महफ़ूज़ रहें। इन गुज़ारिशों के साथ मैं साहब सदरे जम्हूरिया हिन्द के उस ऐड्रेस पर मुखि शुक्रिया अदा करता हूं और उम्मीद करता हूं कि जो गुज़ारिशें मैंने की हैं उन को ज़ेरे नजर रखा जायगा।

श्री एम० रामगोपाल रेड्डी (निज़ामाबाद): आपने जो कहा कि मुसलमान मुकद्दस अमानत हैं, ऐसा नहीं कहना चाहिए। मुसलमान या मुस्लिम यूनिवर्सिटी या कोई भी हो उसको हिन्दुस्तान के अंदर उतने ही हक हैं जितने कि और किसी को हैं। इसलिए अमानत शब्द उन को इस्तेमाल नहीं करना चाहिए।

*SHRI GANANATH PRADHAN (Sambalpur): Mr. Deputy-Speaker Sir, at the very outset I would like to extend my thanks to you for having given me an opportunity to participate in this motion of thanks to the President for his address to the Joint Session of Parliament. I welcome this motion of thanks and support it wholeheartedly. The former Government had not given priority to rural development whereas our Janata Government has given priority to rural development ever since it came into power. During the rule of the former Government, our poor and innocent people of the rural areas were not able to voice their difficulties, nor were they free to do so. Now, after we came into power, a feeling has developed among them to do something good for the country. The Government has some guildelines which will favour our people. Necessary instructions have been

*The original speech was delivered in Oriya.

given to the officers to safeguard the interest of the rural people.

In the new plan of the Janata Government due priority has been given to agricultural development. While speaking about down-trodden people we lay emphasis on the 60 to 80 per cent of the people living in the villages, who are below the povertyline. Steps should be taken to see to their welfare in all respects. I am happy that hon. the President has clearly mentioned in his address about the village-oriented plan and programme which we are now going to implement. It is high time to implement such programmes for the upliftment of the backward people living in the rural areas. With much pain and anguish I would like to remind our Government to look into this matter of implementation. I said so because the previous Government was not serious about it. That is why no remarkable development took place in the agricultural sector, particularly in the rural areas. I urge this Government to see as to how all plans and programmes will be completed within a time-bound programme. We are spending crores of rupees in the name of this plan, but the people of rural areas are still in an under-developed condition. Therefore, it is our first and foremost duty to see that the money allocated under different heads is fully and properly utilised.

Sir, our people in the villages are facing a lot of difficulties in this day-to-day life. We should realise their difficulties and try to eliminate them without any delay. Though the aim of our Government is to make all village-oriented plans a success but due to the lack of report between officers concerned and the representatives of the people we are not able to achieve our goal. I am sorry that this has happened even during the last two years of our Janata rule. Our investments are confined to a limited sphere.

I am proud to say in this House that we have got abundant resources in our country. If these are properly utilised, I am sure our people be benefited to a great extent. The Government is planning to eliminate unemployment within ten years. But it is not so easy as we consider it. It is just like crossing the long and tortuous chain of the Himalayas. If we work in the way we have been working, we cannot eliminate unemployment with the stipulated period.

While saying a few words about the rural economy, I would like to point out that we have millions of acres of fallow land. If we form a land army, it can be engaged in irrigation. Thus our fallow land will be brought under cultivation and our production will increase. I am sorry that nothing to this effect has been said by the President in his address.

One more thing I would like to point out about the Ashok Mehta Committee. This Committee has suggested some more effective measures, besides a decentralised system of rural planning and development in the working of the Panchayat Raj institution. The Government should work out the suggestions of the Ashok Mehta Committee immediately, so that we can create a healthy atmosphere at the Panchayat level. Our rural economy will be strengthened and there will be proper rapport between the officers and our people.

Sir, if we look to the activities of our representatives at present, we will see that the representatives on one side and the officers implementing these works on the other have no coordination. Both power and economy should be decentralised. Everything should be village-oriented. We should give all sorts of financial assistance to the people living in the villages.

श्री केशव राव धोंडगे : प्वाइंट आफ आर्डर। उपाध्यक्ष महोदय, सदरे-जम्हूरिया के एड्रेस पर बहस के दौरान इस ऐवान में एक-दो कैबिनेट मिनिस्टर होने चाहियें।

MR. DEPUTY SPEAKER: Order, order. There are two Ministers.

श्री केशवराव धोंडगे : जब तक कि यहां पर कैबिनेट मिनिस्टर न आयें आप पांच मिनट के लिये हाउस को एडजार्न कर दीजिये।

SHRI GANANATH PRADHAN: Mr. Deputy-Speaker Sir,.....

MR. DEPUTY-SPEAKER: Yes, please ask some Cabinet Minister to come.

श्री केशवराव धोंडगे : यह इस हाउस की इन्सल्ट है।

SHRI GANANATH PRADHAN: Mr. Deputy-Speaker, Sir....

MR. DEPUTY SPEAKER: You have made your point. Please take your seat. The House is not going to be adjourned for this purpose. I have already asked them to call a Cabinet Minister.

SHRI KESHEVRAO DHONGDE: There is no quorum. Let a Cabinet Minister come.

MR DEPUTY-SPEAKER: Mr. Pradhan may continue. It is desirable that a Cabinet Minister should be asked to come immediately.

श्री केशवराव धोंडगे : उपाध्यक्ष महोदय... (व्यवधान)...

SHRI GANANATH PRADHAN: Mr. Deputy-Speaker, Sir the agriculture...

MR. DEPUTY-SPEAKER: I have already heard your point. There is no use of keeping on repeating it. I have already asked the Minister to call a Cabinet Minister. What is the use of wasting the time of the House? You are unnecessarily interrupting his speech. He has been interrupted at least four times.

*SHRI GANANATH PRADHAN: Mr. Deputy Speaker, Sir, we have successfully planned our food policy. Food crops and other essential commodities are available in plenty in all parts of our country. At the same time we have achieved success in exporting foodgrains to foreign countries. But I am sorry to say that the farmers have been neglected. They are not getting the remunerative market price for their foodgrains. They are facing a lot of difficulties due to the fact that the prices of the different commodities other than food grains have gone up. Most of the time they face financial instability. Therefore, I would like to suggest to our Government to maintain the balance between the agricultural goods and the industrial products. All essential commodities should be available to the farmers at a very nominal rate.

The whole difficulty with us is only due to the monopoly of the capitalist. Proper steps should be taken by the Government to abolish for good their monopoly. The unemployment problem is increasing day by day particularly in the rural sector. Millions of acres of land in our country are not irrigated. Therefore, the formation of land army in the village areas is a good suggestion. The land army can be utilised for the purpose of irrigation. This would result in stepping up production.

Our farmers in the rural areas are very poor. They do not get quality seeds, fertilisers and other agricultural equipment. How can we expect more production from their fields?

16.00 hrs.

Sir, I am happy to say that our President has given the indication of laying more emphasis on small scale and cottage industries. The former Government had also made such a type of announcement, but no remarkable progress has been made so far. The large scale industries. Let the Tatas day by day. I do not like to say that there should not be any progress in large scale industries. Let the Tatas and Batas go ahead. At the same time there should also be equal progress in the small scale and cottage industries. The President has said a few words about the steps our Government proposes to take for eliminating illiteracy from our country. Every year we spend crores of rupees under this head. I do not believe that only by supplying some books to the poor

*The original speech was delivered in Oriya.

or S.C. and S.T. students we can achieve our goal. Our plan should be such that our children come up as the good citizens in future. It is clearly mentioned in our Constitution to take all possible steps to educate all people of our country. But we have not yet become able to eliminate illiteracy totally. However, I am happy to say that our Janata Government is determined to take some bold steps in this regard. It is a matter of great regret that the public schools and convent schools are still existing in our country.

There are many schools in the Municipality areas. The children admitted to those schools get all facilities in the educational field. Even the children of the sweepers or the poor people get all facilities in education, whereas the children in the rural areas are not able to avail these opportunities as there are no schools there. The children of the I. A. S. officers and Ministers get enough opportunities whereas the children of the poor farmers living in the rural sectors remain uneducated In this context I would like to suggest to our Government to eliminate this disparity by opening educational institutions in a large number in the rural areas.

श्री एम० रामगोपाल रेड्डी (निजामाबाद): म्यूनिसिपल स्कूलों को भी पब्लिक स्कूल बनाने के वास्ते अपनी गवर्नमेंट को बोल दीजिए। जो पब्लिक स्कूल हैं, उनको नीचे लाने की जरूरत नहीं हैं।

SHRI GANANATH PRADHAN: I agree with my hon. friend. I do not mean to say that I am anti-English or anti-public schools. Our farmers are not able to pick up the court language because the advocates and the judges speak in English whereas the clients and the accused speak in their mother tongue. Therefore, I would like to urge the Government to introduce regional languages in recording the proceedings of the courts. Apart from this, mother tongue should be given first priority in all public places. We should finalise our education policy without any delay. It should be agriculture-oriented. While speaking about the rural medical facilities, I would like to say with much sorrow and anguish that thousands of people in the rural areas suffer and die in absence of medical aid due to shortage of doctors; nor do they have money to consult the doctor or purchase medicines when they fall ill. In the urban areas people get all sorts of medical facilities. I am happy to say that our Janata Government are determined to give medical facilities to the villagers upto a possible extent. I do not know much about other States, but so far as Orissa is concerned, our State Government has failed to give proper medical aid to our people. It is, in fact, our misfortune.

Lastly, I would like to suggest to our Government to see that all works including the industrial and developmental works, be completed within a time-bound programme.

With these words I conclude.

16.05 hrs.

[SHRI N. K. SHEJWALKAR *in the Chair*]

SHRI BEDABRATA BARUA (Kaliabor): Mr. Deputy-Speaker Sir, it has been said, by the time the year for which the President's Address has been made is over, the Janata Party would have completed three years in office. Two unproductive years have passed by. In these two years, the Janata Party has not been able to formulate its policies and the President's Address still contains promises about formulating certain policies of vital importance to the nation.

When a political party comes to power, it is assumed that the political party has formulated its policies and that it has got a consistent and nationally applicable policy frame. But unfortunately the party came to power first and it is still grappling for a policy. This has caused widespread regrets over the whole range of policies and there has been not a single gain. When a political party which was in power for 30 years is overthrown by the electoral process, the nation is entitled to expect certain gains in

[Shri Bedabrata Barua]

certain areas. There could be certain set-backs and certain fixed ways of thinking for a ruling party. But one had expected at least certain changes in the policies of the Janata Party. In fact, not even in one area of national life there has been any progress made.

Even on matters where I should think that the nation was very much in the wrong or our political process was wrong, such as, the costly process of elections, only promises are being made. What is the reality today? The reality is that political collections are being made in huge amounts and the same process is gone through every day. The elections are becoming costly. The present position is that in most of the by-elections that have been fought I am told on great authority, that crores of rupees have been spent on both sides. There should have been a change here. The Janata Party should have given this bonus at least to the country. Instead, this problem has been accentuated.

Even on the matter of intermediate technology—the Janata Party was very vocal about peasants; about cultivators, about small industries; about unemployment and all that—we do not know what intermediate technology is being advanced by the Janata Party. In fact, I am sorry to find that today the Janata Party's industrial policy is oriented towards multinationals and towards big business. When a policy is oriented towards multinationals and big business, it means that the technology will be utilised to replace labour. And that is being done. If anyone were to study the Janata Party's foreign collaborations that have been approved in the last two years, one would see that there is the same process of replacement of labour by sophisticated technology. It is intended to supply the goods required for the elite and that is continuing.

The country has gone back in every area. It is the national movement that gave to the Congress Party secularism, social national security national honour scientific research and self-reliance. In all these areas, there has been a set-back. Land reforms have been given a go-by. Although the President's Address promises that land reform laws will be made, it is not a question of laws; it is a question of implementation of the law. The moment the Janata Party came to power, the people to whom land had been distributed were ousted over the whole range of North India. It is a fact which anybody could see; it did happen. Therefore, it is not a question of formulation of policy; it is a question of will and implementation of land reforms. But here, even what was implemented has been set at naught.

The other set-back is in the area of caste struggle. The Janata Party's coming to power heralds a new class struggle. It is more or less a caste struggle, but it is not a struggle by the Harijans who are oppressed but it is landed people who have utilised this class struggle, and it has come on top. When the Congress Party was in power I know there were caste problems, but not in this parliament. Here, the counting of heads never took place on the basis of caste. But today the entire elections have been reduced, in vast areas in India, into caste elections, and caste voting and it is openly coming out in the Press that voting would be entirely decided by the caste factor. So, this is another set-back to the national ethos, brought about in the two years of Janata rule.

The language issue was there, simmering for some time, but in the two years of Janata rule it has divided the country into two parts; and no attempts have been made by the ruling party to understand the feelings of the people of the South. Instead of healing the wounds of the language struggle only efforts have been made to divide the country. This set-back to our national unity, which we can very clearly see, seems to be a harbinger of great disaster for the country.

Now, there are a number of contradictions in the Address. I will just point out one of them. In paragraph

14 the President says that steps taken by the Government to relax the regime of controls are bearing fruit and that a Committee is going into the question of further possible relaxations in the regime of controls. Now, if controls are to be relaxed, what does it mean? It means the trading activities will be given a free hand. But then, in paragraph 22, the opposite has been said:

> "A viable production-cum-distribution scheme has been drawn up in accordance with the recommendation of the National Development Council....".

So, the Government has made the President make contrary statements in the same speech.

There are plenty of mis-statements and contradictions. I will point out one mis-statement that generation of electricity is no longer a constraint. The fact is that power is extremely scarce and even in areas where the per capita power consumption is the lowest no industry could be started because of lack of power. In my state of Assam, in the north-eastern region, power shortage is endemic, but no effort has been made to see that power is supplied equally. The production of power should be equalised so that power itself is a generator of industries. We have not wanted all types of concessions, but the backward states can certainly demand that there should be equality in the distribution of power and availability of power. That is exactly what is not there. But the point is that today, both in Calcutta which is a developed city and in Assam which is not a developed State, power is scarce. There is power shedding, whatever may be the reasons—I don't want to go into the reasons now. But it is a total mistake to say that electricity generation is no longer a constraint. It is a very big constraint on industry as well as on the public.

Now, law and order is a matter which has been mentioned several times by several Members, but the point that was missed is that law and order in the country today has gone down because of Government connivance. Government is not able to employ the usual, ordinary laws at its disposal. When the Janata Party came to power, or even before that, they used to say that Emergency was not necessary. I also think that Emergency is a colonial residue, it is a hang-over of the colonial times; it did not work because it led to more corruption ultimately for all to see. But the Janata Party did say that the usual machinery of the law, the usual statutes, were available for the Government and that those should be used for the maintenance of an ordered system in the country. I would not like to dwell on this at length; I do not have the time. What exactly is happening throughout the country? One can ask any officer who has to maintain law and order in the country, and he will certainly tell you that he has orders not to interefere even on matters where it is necessary for the administration to see that law is properly enforced. This is totally a political failure, this is a disquieting development which has continued all the two years of the Janata rule. It can no longer be said that it is just the consequence of an 'uncorking effect.' Disorder has become endemic throughout the country.

In my State there was a border problem which was thought to generate some heat. But it led to a massacre. This massacre in cold blood took place on the 5th January early morning in my constituncy bordering Nagaland. It is a story of extreme cruelty and murder. I am sorry, this was allowed to take place. The Central Government is present in Nagaland in the border area. The Assam Government is present in its own area. The Nagaland Government is present in its area. Because of the insurgency situation developing in Nagaland, it was well known that the Centre was having some ear, some way of knowing what was happening. The likelihood of this attack was known to the common people on my side in Assam, and it was the people who were affected earlier had re-

[Shri Bedabrata Barua]

ported to the Government. It is on record. But no precaution was taken. When I went immediately after the incident, I was told by the people who were supposed to maintain law and order there, the police battalions and others, that they had no orders to shoot to defend the people when they were being attacked. I do not know whether it is true, but I was told so. Even ten days after the incident, it was said by the Home Minister that the Central Reserve Police and the Border Security Force and Army had no authority to interfere, they would not even be on the alert. Fortunately, the Prime Minister thought otherwise, and he told me that he would see that some Central force was also present in that area.

When the Congress Party was in power in Assam and also at the Centre, there were a lot of consultations. But a lot of misunderstanding developed later; I am sorry to say that both sides could not even meet. I do not know who is responsible for this. Today the point is that the border has to be laid down, the demarcation has to be done. Already the border was there, the demarcation was there, but there was a dispute. Then there was the Sundaram Committee which gave its report; it suggested that the border should be like this. Now what prevents the Central Government from putting its foot down and insisting on a settlement and thus not allowing the people of that border area to be continuously victimised for the inability of the two State Governments to agree on a settlement?

Lastly, somebody has to go into the causes of this. When I told the Prime Minister about this, he said that there would be no inquiry commission or any high level probe. I did not object at that time. But he said that he would have an inquiry by the Central Bureau of Investigation and he will try to find out the persons who were responsible. Now, what actually happened was that the persons who were responsible have become an unknown quantity. I do not know. So many people lost their lives, so many people injured and made homeless and I would like to know, Sir, and my people would like to know as to who were responsible for this. There must be a probe and I demand a probe into this, Sir, to find out the causes and as to why this was allowed to happen. I would also like to know, Sir, from the Prime Minister whether the report of the CBI will be made public and whether we will be allowed to know the reasons for this type of disaster which was imposed upon my people and the people of my constituency.

I would also suggest that while solving this border problem, it must be borne in mind that my State has been harassed by competing claims on its territories. Out of the former Assam districts, so many States have been created in the past and still claims are being made even against the valley of Assam and if all these claims on districts with known borders are conceded, possibly my State would not exist and disappear. So, I demand of the government to positively lay down its policy as to where it stands in regard to these fantastic claims against my State and the borders of my State. This State has suffered and lost much of its territory through a number of operations with the result that the State of Assam has been reduced to a smaller and smaller area and now my state is not prepared to allow the Centre to equivocate on matters which vitally affect us and I would demand of the Centre to make clear its position that the old borders will be maintained and they will not be revised to the detriment of the people of Assam.

श्री विनायक प्रसाद यादव (सहरसा) : सभापति महोदय, राष्ट्रपति जी के अभिभाषण पर जो धन्यवाद का प्रस्ताव है उसका समर्थन करता हूं। अभी मैं माननीय साठे जी का भाषण सुन रहा था। वह हमारी तरफ यानी ट्रेजरी बेंच की तरफ इशारा करके कह रहे थे कि जनता पार्टी के लोगों की इमरजेंसी का फोबिया अभी तक नहीं गया। लेकिन जब भाषण उन्होंने शुरू किया तो हमें लगा कि जनता पार्टी को इमरजेंसी का कोई फोबिया नहीं है, हां साठे साहब को जरूर जार्ज फरनांडीस का फोबिया है। वह कह रहे थे कि माननीय जार्ज ने कर्नाटक में इतनी ट्रेनों को उलट दिया। यह बात उनकी बिल्कुल निराधार थी। मैं साठे जी से पूछना चाहता हूं कि क्या स्थिति थी उस समय। यद्यपि जार्ज साहब ने कोई ट्रेन नहीं उलटवायी थी, लेकिन यदि कोई वाकया हो तो उस समय की स्थिति

उसके और क्या दूसरा चारा रह गया था? कोई सभा नहीं कर सकता था, इमरजेंसी थी, श्रीमती इन्दिरा ने प्रजातंत्र की हत्या कर दी थी, हम कोई सभा या जलूस नहीं निकाल सकते थे, कोई प्रस्ताव नहीं पास किये जा सकते थे। यदि किसी भी देश में प्रजातंत्र का खात्मा हो जाय तो फिर विरोध प्रकट करने के लिये यदि कोई आदमी ट्रेनों को उलटता है तो कौन सी नाजायज बात थी? लेकिन मैं साठे साहब से पूछना चाहता हूं कि अभी इसी लोक सभा में हायेस्ट जुडिशियरी आफ दी लैंड की हैसियत से इन्दिरा जी को निकालने का एक प्रस्ताव पास किया, उसको आपने क्या सम्मान दिया? जनता पार्टी की हुकुमत में सबो कों जलूस निकालने, सभा करने, सत्याग्रह करने और यहां तक कि घेराव करने का भी पूरा अधिकार है। समूचे देश में सरकार के खिलाफ आन्दोलन किया जा सकता है। लेकिन साठे साहब के नेता ने क्या किया? उनको कोई आदमी नहीं मिले जलूस निकालने के लिये तो उन्होंने दो नौजवानों को पैसा दे कर कहा कि हवाई जहाज का अपहरण कर लो और 123 आदमियों की जान खतरे में डाल दी थी। उसकी तरफ साठे जी का ध्यान नहीं है। साठे साहब के नेता इन्दिरा जी नही, वरन संजय गांधी है, और वह इस तरह के काम डेमोक्रेसी को खत्म करने के लिये इस समय भी कर रहा है। सभापति महोदय, मैं आपके जरिये राष्ट्रपति महोदय और अपने माननीय प्रधान मंत्री को धन्यवाद देता हूं।

अभी जो वियतनाम पर चीन ने आक्रमण किया है, हमारे माननीय विदेश मंत्री के चीन जाने से भारत का चेहरा धूमिल हो रहा था, उसको प्रधान मंत्री और राष्ट्रपति जी ने अपना बयान निकालकर साफ किया है। उन्होंने साफ शब्दों में कहा कि चीन ने आक्रमण किया है और उसको सेना वापिस लेनी चाहिये। राष्ट्रपति जी और प्रधान मंत्री जी के तुरन्त इस बयान के निकलने से दुनिया में हिन्दुस्तान की पोजीशन अच्छी हो गई है।

लेकिन एक बात और कहना चाहता हूं। याद कीजिये सन् 1962 का जमाना, जब पहले-पहल चीन ने आक्रमण किया था। उस समय स्वर्गीय जवाहर लाल नेहरू लंका जा रहे थे और जब चीन का आक्रमण हुआ था तो रेडियो पर जवाहरलाल जी ने शेर की तरह से दहाड़ा था कि एक-एक चीनी को हिन्दुस्तान से निकाल दो। यह कहकर वह लंका गये थे। 10,12 दिनों के बाद जब चीन के आक्रमण से बमडीला का पतन हो गया था तो फिर जवाहरलाल जी की घिग्घी बन्ध गई थी, वह बकरी की तरह रेडियो पर मिमिया रहे थे। हम माननीय राष्ट्रपति जी और प्रधान मंत्री जी से कहना चाहते हैं कि आपने बहुत बहादुरी का काम किया है कि चीन को ललकारा है कि सेना वापिस करो। यह समूचा देश, दुनिया के सभी लोग चाहते हैं, सभी ने ऐसा कहा है, लेकिन सिर्फ इतना कह देने से ही हमारा और आपका काम चलने वाला नहीं है।

यह ठीक है कि राष्ट्रपति जी ने अपने अभिभाषण में चीन को आक्रमणकारी कहा है, सेना वापिस करने के लिये कहा है, लेकिन उन्होंने अपने अभिभाषण में यह जिक्र नहीं किया है कि हमारी जो 50 हजार वर्ग मील जमीन अभी तक चीन के कब्जे में है उसको कैसे निकालेंगे? कैसे उस अपहृत की हुई जमीन पर मातृभूमि का तिरंगा लहरायगा? ठीक है प्रधान मंत्री जी ने बहुत साफ कहा है, लेकिन वाजपेयी जी ने अभी तक ऐसा नहीं कहा है। प्रधान मंत्री जी ने कहा है कि चीन के साथ हमारे सम्बन्ध सुधर नहीं सकते हैं जब तक हमारी जमीन वह लौटा नही देता है। यह बहुत स्वागत के योग्य बयान है, लेकिन हम प्रधान मंत्री से कहना चाहते हैं कि चीन का मन बढ़ा हुआ है। जैसा दूसरे लोगों ने कहा है, माननीय शास्त्री जी ने कहा है कि चीन न सिर्फ वियतनाम को ही सबक सिखाना चाहता है, बल्कि साउथ ईस्ट एशिया के जितने छोटे छोटे देश हैं, सब में आतंक फैलाना चाहता है। इसलिये हम प्रधान मंत्री जी से कहना चाहते हैं कि उन्हें अभी अपनी सीमा की चिन्ता छोड़ देनी चाहिये और हिन्दुस्तान को एलान करना चाहिये कि चीन को जो तिब्बत के सम्बन्ध में समझौता हिन्दुस्तान के साथ हुआ था जिसमें चीन ने प्रामिस किया था कि हम तिब्बत की आटोनामी पर कभी हमला नहीं करेंगे, उसे आटोनामस रखेंगे, उसकी उसने वादा-खिलाफी की है। हिन्दुस्तान की सरकार को कहना चाहिये कि तिब्बत को आजाद करो, नहीं तो तिब्बत जिसको आपके हवाले कर दिया था, उस पर हमें सोचना पड़ेगा और हम समझते हैं कि यह मौजू अवसर है जब कि तिब्बत को आजाद कराने के लिये कुछ करना चाहिये। दलाई लामा यहां मौजूद हैं, उनको तिब्बत का प्राइम मिनिस्टर या हैड आफ दी स्टेट घोषित कर के हिन्दुस्तान को सोचना चाहिये कि कैसे तिब्बत को आजाद करायेंगे। तिब्बत जब तक चीन और भारत के बीच आजाद बफर स्टेट नहीं बनेगा तब तक हिन्दुस्तान और चीन के विवादास्पद समस्या का समाधान नहीं होगा।

राष्ट्रपति जी के अभिभाषण में प्राइस के सन्तुलन के बारे में कहा गया है, इसकी तरफ मैं आपका ध्यान ले जाना चाहता हूं। अभी सामने बरूआ साहब कह रहे थे कि पिछले दो सालों में ऐसी कोई बात नहीं हुई है, जिससे हम को मालूम पड़े कि कांग्रेस राज्य में और जनता राज्य मे क्या फर्क है। हमको आश्चर्य लगता है कि बरुआ साहब जैसे आदमी को यह बात क्यों नहीं मालूम हुई? माननीय बलवन्तसिंह जी ने कहा कि कांग्रेसी राज्य में क्या समस्याएं थी। कांग्रेसी राज्य में हर साल देश में अकाल होता था, अनाज की कमी रहती थी। मंहगाई आकाश छूती थी। दो तिहाई लोगों के घर में सुबह शाम दोनों वक्त चुल्हा नहीं जलता था। आज हमारे सामने क्या समस्या है? जनता राज में हिन्दुस्तान में समस्या है कि पंजाब हरियाणा और उत्तर प्रदेश में जो गेहूं पैदा होता है, हम उसको

[श्री विनायक प्रसाद यादव]

कहां रखें ? उसको रखने के लिए जगह नहीं है। यही फर्क है जनता राज और कांग्रेसी राज में। इतना ज्यादा अनाज पैदा हुआ है कि हमारे सामने समस्या है कि हम उसको कहां रखें ?

लेकिन मैं कहना चाहता हूं कि राष्ट्रपति के अभिभाषण में एग्रीकलचरल प्रोडक्टस के लिए कोई राशनल प्राइस पालिसी तय नहीं की गई है। इसी का नतीजा यह है कि इन दो सालों में भी जहां खेत में पैदा हुई चीजों के दाम घट गये हैं, वहां फिनिश्ड गुड्स कारखाने की चीजों, के दाम बढे हैं। आर्थिक समीक्षा में कहा गया है कि 21 जनवरी, 1978 से 20 जनवरी, 1979 तक की अवधि में काश्तकार की चीजों के दाम का इनडेक्स 183.7 से घट कर 173 रह गया है। इसी तरह सीरियल्ज का प्राइस इनडेक्स 161.4 से घट कर 156 और फाइबर्ज का 182.4 से घट कर 153 हो गया है जब कि फिनिश्ड प्रोडक्टस यानि करखनिया चीजों का दाम उसी अवधि म बढ़ कर 176.7 से 179.1 हो गया है।

हमारे यहां कोई प्राइस पालिसी न होने के कारण किसानों की जबरदस्ती लूट हो रही है। यदि यह लूट इसी तरह चलती रही, तो हम ने एग्रीकचरल प्राडक्शन के मामले में जो रिकार्ड कायम किया है, वह खत्म हो सकता है। यदि किसान को अपनी उपज का वाजिब दाम नहीं मिलेगा, तो प्रोडक्शन घट भी सकता है। इस लिए सरकार को ऐसी व्यवस्था करनी चाहिए कि एक उपयुक्त प्राइस पालिसी के अन्तर्गत प्राडक्शन कास्ट को मद्दे-नजर रखते हुए खेतिहार को अपनी पैदावार का उचित दाम मिले।

राष्ट्रपति और प्रधान मंत्री को धन्यवाद है कि उन्होंने पिछड़ा वर्ग आयोग, बैकवर्ड क्लासिज कमीशन, का नये सिरे से गठन किया है और श्री बी० पी० मण्डल को उसका चेयरमैन बनाया है। वह बहुत एबल, योग्य और कमिटेड आदमी है और उनके द्वारा यह काम बहुत खूबी के साथ किया जा सकता है। काका कलेलकर कमीशन की रिपोर्ट को कांग्रेस के लोगों ने बीस साल तक ताक पर रखे रखा। लेकिन मौजूदा सरकार ने कमीशन बना कर कहा है कि वह एक साल म अपनी रिपोर्ट दे और फिर उसके मुताबिक पिछड़े लोगों को सरकारी नौकरियों में उचित प्रतिनिधित्व दिया जायेगा।

इस कमीशन को बने तीन साढ़े तीन महीने हो गए हैं, लेकिन आज तक उस को दफ्तर, स्टाफ और बैठने की जगह नहीं दी गई है। यदि यही रवैया रहा, तो जो लोग कहते हैं कि कमीशन बना कर समस्या को टालने का तरीका अपनाया गया है, उनकी बात सही सिद्ध हो सकती है। इस लिए मैं सरकार से कहना चाहता हूं कि जो कमीशन बनाया गया है, उसको पूरी सुविधायें दी जायें. ठीक से दफ्तर दिया जाए, स्टाफ दिये जायें। ताकि उसकी रिपोर्ट जल्दी से जल्दी आये, और सरकारी नौकरियों में कुछ मुट्ठी भर लोगों को जो एकाधिपत्य, मोनोपली, हो गई है, रिपोर्ट का कार्यन्वयन कर उस को खत्म किया जाए।

राष्ट्रपति महोदय के अभिभाषण में लैंड सीलिंग के बारे में कहा गया है। यह ठीक है कि हमारी सरकार बिल्कुल मुस्तैद है कि लैंड सीलिंग को कार्यान्वित कर के गरीबी को दूर किया जाये। लेकिन हम को अफसोस है कि लैंड सीलिंग में कहीं भी, शहरी जमीन जो एक एक आदमी दस दस और बीस-बीस बीघे लिए हुए हैं, वह उन से वापस कराने का कोई जिक्र नहीं किया गया है। कभी शहरी जमीन के भी एक सीलिंग एक्ट पास हुआ था। लेकिन उस एक्ट को बिल्कुल नलिफाइ कर दिया गया है। अधिकांश लोगों ने बोगस इंडस्ट्री जिस का कहीं एग्जिस्टेंस नहीं है उस की तख्ती लगा कर शहर में सीलिंग से फाजिल जमीन अपने कब्जे में कर रखी है। उस को उन से वापस लेने के लिए कोई कार्यवाही नहीं की जा रही है जिस के कारण शहरी जमीन पर कोई सीलिंग का कार्यान्वियन नहीं हो रहा है। मैं आप के जरिए सरकार से कहना चाहता हू कि जैसे लैंड सीलिंग एक्ट देहातों में एन्फोर्स कर रहे हैं वसे ही शहरी जमीन के लिए जो सीलिंग एक्ट है उस का भी मुस्तैदी के साथ कार्यान्वियन करना चाहिए।

दूसरी बात जो आवश्यक है वह यह कि जो जमीन के बटवारे की बात है जिस के बारे में राष्ट्रपति महोदय ने अपने अभिभाषण में कहा है कि हमारे यहां लगभग 54 लाख एकड़ जमीन सरप्लस हो सकती है, मैं कहना चाहता हूं कि कई करोड़, एकड़ जमीन खेती के लायक परती पड़ी हुई है। उस परती जमीन को खेती में लाने के लिए जो स्पेशल प्रोग्राम चाहिए राष्ट्रपति महोदय के अभिभाषण में उस का कहीं भी जिक्र नहीं है। इसलिए सरकार लैंड सीलिंग के साथ साथ जो खेती के लायक जमीन है उस पर कैसे खेती की जाए इस पर भी ध्यान दे और स्पेशल प्रोग्राम बना कर उस जमीन को भी खेती में लानें के लिए प्रयास करे।

इतना कह कर मैं राष्ट्रपति महोदय को धन्यवाद देता हूं और साथ ही आप को भी धन्यवाद देता हूं कि आप ने मुझे अपनी बात कहने की इजाजत दी।

SHRI SOMNATH CHATTERJEE (Jadavpur): Mr. Chairman, Sir, the address of the President seems to be the handiwork of an Administration which is suffering from an unjustified and unmerited sense of euphoria. The ruling party has attained by this time great notoriety for fighting among themselves instead of fighting poverty, unemployment, squalor, casteism, communalism and economic stagnation. Sir, it has shown an amazing complacency in its assessment of the political and economic problems facing the country. That is why the address of the President has failed to....

DR. BIJOY MONDAL (Bankura): Sir, is it not unparliamentary if the hon. Member uses the word 'notoriety'?

SHRI SOMNATH CHATTERJEE: I think I have been very polite to my hon. Member. That is why I say that the address has failed to enthuse the people of this country and it has also failed to earn credibility of the people. Sir, the Janata Government's assumption of the Power is the result of the peoples verdict against authoritarianism and economic exploitation of the vast and teeming millions of this country by the erstwhile rulers. The Party came to power with great popular support. But thanks to its great inaction and mal-functioning within a short period of time, the result has been that today the political rulers in the Centre are being ruled by an all-pervasive bureaucracy whose hegemony has increased many times and it has corroded the people's faith in the administration and the Ruling Party.

Sir, they are speaking of restoration of the democratic rights, but it is the people themselves who have restored to themselves and earned for themselves their own democratic rights and civil liberties and they have thrown away a fascist regime into the dustbin of history. But how this Government is assuring to the people that the dark days of the Emergency will not engulf them once again? Sir, we still have provisions in the Constitution for Preventive Detention, for declaration of internal emergency with all the risks of its abuse. Sir, we have seen how they dragged their feet considerably before scrapping MISA. What we protested against was the attempt of the Ruling Party to seek to remove the aberrations of the Emergency with the help and support of the perpetrators of the vilest crimes against humanity in the country. The result is that even for amendment to the Constitution they had to come to terms with those people who defiled and polluted the Constitution and committed a rape on the Constitution of this country. We have seen how many people even in the ruling party have faith in these draconian measures. That is why, one of the States having Janata Government passed mini-MISA. We have seen how attempts were made to amend the Criminal Procedure Code to perpetuate the law of preventive detention which they had to withdraw ultimately.

They speak of restoration of democratic rights, but we find that within two years, there is now a concered attempt on the part of the Central Government in this country to deny to the working class in this country their minimum democratic and even constitutional rights. Special laws have been enacted, notifications have been issued, declaring the strike of the Government employees as illegal. One of the States run by the Janata Government has dismissed ten thousand employees of the State Electricity Board for going on strike. The latest attempt by them is to foist upon the people, the working people of this country, an obnoxious outrage in the form of Industrial Relations Bill with the avowed object of curtailing if, not extinguishing, valuable and democratic rights of the working people.

The Government, through the President, may misguide itself, by describing the Bill as a comprehensive approach to the establishment of sound labour-management relations. I feel they are not prepared to learn lessons. But they should remember that the working class in this country, including those sections of the working class who may politically bear affinity to the ruling party in this country, unitedly, as never before, and universally have condemned this atrocious piece of legislation and it is a matter of great concern that the President in his Address has said that the Bill deserves earnest and early consideration by the hon. Members. They ought to realise that this is a Bill which is as draconian as one of the so many emergency legislations as we saw and it will mean nothing but a declaration of war on the working class of this country and the Government must be prepared to face that situation, but we hope that good sense will ultimately prevail on them and they will take due note of the feellings, the united feelings, of the people of this country, the working class [illegible] this country. I hope, the Government will not precitate matters but will [illegible]

[Shri Somnath Chatterjee]

the Bill a decent burial, which is the only fate that it deserves.

The Government has been speaking of and the President has also referred to the improvement of the rural economy in this country. The President, in his Address, has mentioned that there is now increased foodgrains and industrial production leading to the price levels remaining stable and essential commodities and consumer goods being easily available throughout the country, but what has not been referred to is that more and more people are today below the poverty line; more and more people have less and less purchasing power in the country. The rural people in this country have hardly got the benefits of increased production, either agricultural or industrial, and, therefore, whatever are the benefits of increased production, these have gone to the hands of a fewer people in this country, the rich people, the affluent sections of the people in the rural and urban areas and the fate of the common people has worsened, but unfortunately, there is no reference to that in the Address.

So far as the rural sector is concerned, what is of greatest concern to all the people is the fall in the prices of the agricultural produce. There is not a word about it in the whole Address and the Government does not seem to be concerned at all. And as a result, to day the people who are growing them and whose future and sustenance depend on getting a proper price for them, are in a worse economic condition. In view of this, those who had small land-holdings are becoming landless. They are selling away their lands, for their bare sustenance. There is no awareness of this reality in this country. The Government seems to be patting its back on the artificial increase in agricultural and industrial production which has made no impact on the people. On the other hand, it is affecting the common people in this country, because there is no price control.

So far as decontrol is concerned, for whose benefit is it being done? Is it for giving democratic rights to the rich who are controlling the industry to-day, or to effect the democratization of black money operators in the country? We do not find any other reason to justify it. There is no attempt to secure a minimum price to the producers of agricultural produce. On the other hand, they are having decontrol, which is allowing big industrialists complete freedom in controlling the market, for their own ends.

So far as essential commodities are concerned, both in urban and rural areas we hear that 9 or 10 essential items will be distributed through the public distribution agencies. We find that a conference was held. From the very beginning, the West Bengal Government has been sending proposals to the Central Government, but that scheme has remained a scheme on paper, and inspite of our repeated demands and requests, we don't find any worth while scheme. Although we are told that sometime later this year it will be there, it does not appear that it will really be brought into existence.

So far as land reforms are concerned, even yesterday Mr. Barnala gave certain figures, but I am sure Government will realize that all those statistics are mere eye-wash. The real people have not been benefitted. For 30 years, these land reforms have remained merely as some provisions on paper, and something illusory. The Left Front Government in West Bengal are trying to introduce the land reforms legislation and trying to secure the rights of the actual cultivators, but serious obstacles are being placed in their way. Apart from judicial restraints, I am very sorry to say that even their own party-men are creating obstacles in the implementation of the land reform legislation.

According to the President's Address, 6.48 lakh hectares have been distributed to the landless. But these figures, without any break-up as to what has been done in each State, are meaningless. Really, no particulars have been given. A mere reference to the few figures does not show Government's

serious concern about the implementation of land reform legislation.

A very vital question about which no reference has been made, is the question of Centre-State relations. It is the experience of the people that for a broader and all-embracing development of this country, it is essential that the States should have greater resources.

The States have got responsibility, apart from the political control that is being exercised from Delhi over the States. The economic control, the financial control from Delhi is inhibiting the functioning of the States in implementing various public beneficial measures. That is why, the left front government in West Bengal, for the last two years, have been pressing for this. And I am very glad to say that various other Chief Ministers of different States of different political hues have also realised that without greater financial resources, it is impossible to carry out their programme for the development of the States concerned. And although we want in West Bengal to carry out our programmes and policies which have been approved by the people when they elected the left front government in West Bengal, there are various constraints, mainly financial constraints in implementing those programmes. That is why, the matter had to be taken up even at the level of the NDC. We find that there is some awareness. There is a partial pruning of the centrally sponsored schemes and the money is to be distributed; and I am sure, the government accepts the position that there is no question of confrontation as such.

But the time has come when there has to be a very serious discussion on this. Now faced with the situation, most of the States are demanding reorientation of the Centre-State relationship, so far as these fiscal relations are concerned, now a second thought has to be given. That is why, the NDC's meeting had to be postponed. There has to be a bilateral discussion. Previously, it was being imposed from the Centre in the form of fiats from the Planning Commission whether the States could carry out or not their programmes. What is the amount necessary, it is not for the Planning Commission to dictate. Now, instead of such dictates we want that there should be a proper appreciation of the positions of the respective States. Let us have a proper discussion, proper consideration of the postion. I would have expected, in the background of this and in the background of the points raised in the NDC's meeting and before the Planning Commission, that there would have been at least some reference to this in the President's Address, to the very important question of the consideration of reorientation of the Centre-State relationship. I am sorry to say that there is no reference to it. I would like to tell the Government that they cannot run away from this problem by ignoring it.

Now when there are different State Governments and different political parties, we want a real federal system in this country. We do not want a unitary system of government in the garb of the quasi-federal States. Various Chief Ministers of States had to make fortnightly visits to Delhi by way of pilgrimage with begging bowls for some financial grants for the purpose of carrying out their own development projects. Those days are going to go. Whether they like it or not—I am not saying it in a spirit of confrontation—it has been made absolutely clear that we want a strong India, and India can be strong only if different States are strong. You cannot have a weak part in a healthy mind, in a healthy body. Therefore, I would request the Government to have full consideration of all these things in a proper spirit of having negotiations, discussions and dialogues; and I am sure, Sir, that there will be a proper response from the States if there is a proper attitude from the Centre.

Yesterday, we found from the papers that, in the NDC's meeting when the Prime Minister gave his award as to the distribution of Rs. 2000 crores which has become surplus after some of the centrally sponsored schemes have been pruned, it has been accepted by all the

[Shri Somnath Chatterjee]

States in good grace; and the Finance Minister of West Bengal made it clear that we would accept it in the spirit in which the Prime Minister had made this award or given his decision. Therefore, there is no lack of response. I would request the Janata Government not to ignore this very important fact.

So far as the question of refugees is concerned, there are still problems of the helpless people, unfortunate people, who have come from former East Pakistan, whose rehabilitation is not yet complete. I am not going to refer here to the comparison in the treatment of those unfortunate brothers and sisters who had come from other parts of the country. This thing has become very old but our grievances are there. But the question is still there to day that a large number of persons have not received complete rehabiiitation. People had to come from Dandakaranaya and some people are staying in one part of Sundarbans in West Bengal and how that situation is being exploited by a section of political leaders and workers in this country, I am referring to this because the problem of rehabilitation of refugees has not been finally solved. These questions are coming up again and again even after 32 years of partition of this country. This position has still to be faced. Therefore, an integrated plan has to be taken up. The problem of refugees in West Bengal is still there. The West Bengal Government has sent a scheme to the Government of India laying down details as to how the final rehabilitation has to be done, asking for funds, but there is no response from the Centre. I would, therefore, request the hon. Minister and the Government to see that this problem of rehabilitation of the refugees is solved quickly and finally and in that matter a dialogue should be held with the State Government of West Bengal.

Last though not the least is the question of atrocities on the economically weaker, backward sections and the Harijans in this country, and the communal tension that is being created from time to time. This casteism and communalism if it is encouraged in the name of their factional politics, the Ruling Party will do the greatest disservice to this country. Therefore, for the purpose of their own power, for the purpose of their own political position, if they succumb to this virus, to this cancer of the body politic of our country, then they are putting the country many many years back.

Their economic policy is such that people are losing faith in them. They have alienated the working people from them. They have dragged their feet for restoration of the democratic rights and civil liberties in this country fully. Now they must realise, the peoples patience is not unlimited. We are prepared to co-operate with them so long as they fight for the restoration of their democratic rights, for the maintenance of democratic rights and for pulling down all remnants of the aberrations of emergency that had been imposed on this country. If they think that they can carry the country by their fight against working people or their submissiveness to the industrialists and the capitalists and multi nationals, I believe they are trying to create illusion for themselves and there we shall fight and fight to the last for the common people of this country.

श्री कंवर लाल गुप्त (दिल्ली सदर) : सभापति जी, जो प्रस्ताव सदन के सामने है, मैं उसका समर्थन करने के लिए खड़ा हुआ हूं । मैं यह बात विश्वास के साथ कह सकता हूं कि जो उपलब्धियां इस सरकार की हैं, वह पहले से कई गुनी ज्यादा हैं। दो साल में जो कुछ हम न किया है वह एक रिमार्केबल चीज है । जो पिछले 13 सालों से नहीं हुआ, वह इस सरकार ने कर दिखाया है । ऐसी कितनी ही बातें हैं, जो हम ने की हैं ।

17 hrs.

सभापति जी, आप किसी भी सेक्टर में देखें । आप एग्रीकलचर सैक्टर को ही देखें । हालांकि पिछले साल बहुत बाढ़ आयी लेकिन इस के बाद भी उत्पादन पहले से ज्यादा बढ़ा है । इसी तरह से इंडस्ट्री के सैक्टर में देखें । आज जो ग्रोअसान रेट है, इंडस्ट्रियल ग्रोथ रेट है, वह शायद एक साल को छोड़ कर सब से ज्यादा ग्रोथ रेट आज है । जितनी इरिगेशन के नीचे जमीन आई है या जमीन को इसकी फैसिलिटीज

दी गई हैं, यह अपने में एक रिकार्ड है, पिछले तीस साल में भी उतनी उपलब्धि नहीं की गई है जितनी अब की गई है । मैं यहां तक कहने के लिए तैयार हूं कि विश्व भर में इतनी तेजी से इरिगेशन फैसिलिटीज मुहैया नहीं की गई है आज तक जितनी तेजी के साथ हमने की हैं । हमने गांवों को प्राथमिकता दी है, वहां ज्यादा पैसा खर्च किया है, उनको ज्यादा सुविधायें देने का प्रयास किया है । जहां तक आर्थिक फ्रंट का सम्बन्ध है सभी चीजें आज आसानी से उपलब्ध हैं, कहीं कोई कमी का वातावरण नहीं है, कहीं कोई क्यू आपको दिखाई नहीं पड़ती है जो पहले जमाने में दिखाई पड़ती थीं । प्राइस इंडेक्स भी कम हुआ है । नाममात्र के लिए दाम बढ़ें हैं, आप दुनिया के इतिहास को देखें । पिछले एक साल में, अमरीका, इंग्लैंड, फ्रांस, जर्मनी सभी जगह कितने दाम ब हैं और यहां कितने बढ़े हैं । कहीं पर चार, कहीं पर छः और कहीं पर पंद्रह और उससे अधिक प्रतिशत दाम बढ़े हैं पिछले एक साल में जबकि जनता पार्टी के राज में होल सेल प्राइस इंडेक्स केवल दो प्रतिशत ही बढ़ा है, जो बहुत कम है, नोमिनल है । पुरानी लैगेसी को हमने तोड़ा है, हमने संयम बरता है, स्थिति को नियंत्रण में लाने का प्रयास किया है । यह सचमुच बहुत बड़ी उपलब्धि है ।

अब मैं विदेश नीति पर आता हूं । पिछले दिनों मैं दस बारह देशों में घूम कर आया हूं । सब हमारी सराहना की जा रही है केवल इस देश में ही नहीं सारे संसार में हमारी सराहना हो रही है और कहा जा रहा है कि हमारी विदेश नीति बहुत अच्छी है । पड़ोसी राष्ट्रों के साथ भी हमारे मित्रता के सम्बन्ध बढ़े हैं । चाहे पाकिस्तान हो, बंगला देश हो, श्रीलंका हो, सब के साथ हमारी दोस्ती बढ़ी है इस सरकार के आने के पहले पाकिस्तान के साथ भारत की टेंशन थी, बंगला देश के साथ झगड़ा था, श्रीलंका, नेपाल आदि जितने हमारे पड़ोसी देश थे उन के साथ एरिया आफ टेंशन बना हुआ था लेकिन इस सरकार के आने के बाद हमने रास्ते खोल दिए हैं और अब हमारा उनके साथ मित्रता का रिश्ता है । इस विदेश नीति के ऊपर अगर रेफेंडम लिया जाए तो मैं विश्वास के साथ कह सकता हूं कि अस्सी प्रतिशत लोग कहेंगे कि जनता पार्टी की विदेश नीति बहुत अच्छी है । एक ही इसका क्रिटिक है, एक ही अपवाद है जो इसको पसन्द नहीं करता है और वह है श्रीमती इन्दिरा गांधी । चीन के बारे में अभी बात आई थी —

एक माननीय सदस्य : यूरेनियम ।

श्री कंवर लाल गुप्त : युरेनियम का मामला दो साल से लटका हुआ नहीं है, कई साल से लटका हुआ है । आप तो जानते ही हैं कि इंदिरा गांधी के जमाने में हमारी क्या हालत थी । वह दिन दहाड़े, रातदिन, सीजन एण्ड आउट आफ सीजन हमेशा अमरीका को गाली देती रहती थीं और अमरीका उन्हें गाली देता रहता था, और एक जबर्दस्त टेंशन चौबीसों घंटे बना रहता था । आज वह स्थिति नहीं है ।

मेरे कुछ मित्र कहते हैं कि विदेश मंत्री को चीन नहीं जाना चाहिए था । शायद इधर से भी कुछ लोग ऐसी ही बात कहते हैं । मैं पूछना चाहता हूं कि क्या चीन के साथ आप मित्रता चाहते हैं या नहीं ? अगर चाहते हैं तो बातचीत के द्वारा मेल जोल के द्वारा वह होगा या वह दूर बैठे रह कर हो सकता है । वाजपेयी जी ने स्वयं कहा था कि मैं बहुत बड़ा मिशन नहीं है, मेरे जाने से सारी समस्यायें हल नहीं हो जायेंगी । इसका उन्होंने कभी दावा नहीं किया था । उन्होंने तो स्वयं कहा था कि मेरा प्रोबिंग मिशन है । उसमें उन्हें कामयाबी हुई । मैं उन लोगों में से हूं जो समझते हैं कि माननीय वाजपेयी जी का मिशन कामयाब हुआ । हमारी विदेश नीति क्या है ? हमारी नीति किसी भी बड़ी ताकत के इशारे पर नाचती नहीं है वह चाहे रूस हो, या अमरीका हो । हमारी अपनी विदेश नीति इंडिपेंडेंट है, नेशनल इंटरेस्ट में है और रियेलिस्टिक है । और हम चीन के साथ भी दोस्ती चाहते हैं । जितने जोर से इस सरकार ने चीन की भर्त्सना की है, वाजपेयी जी बीच में ही छोड़ कर आ गये, प्रधान मंत्री जी ने वक्तव्य दिया और राष्ट्रपति जी के भाषण में भी उसका जिक्र है, उससे ज्यादा जोर से मैं जानना चाहता हूं कि कौन सा देश है जिसने चीन की निन्दा की हो ? स्वयं रशिया ने, जिसके साथ पैक्ट था वियतनाम के साथ, आज वह भी देख रहा है ।

It has proved to be a paper tiger. It has not taken any action so far.

तो आप निन्दा करते हैं भारत की । भारत ने जितने जोर से चीन की निन्दा की है, किसी दूसरी सरकार ने नहीं की है । इसलिए हम न तो अमरीका के हाथों में खेलेंगे, न चीन के और न रूस के हाथों में खेलेंगे । हम अपने देश के हितों की रक्षा कर के जो कार्यवाही ठीक लगेगी वही करेंगे । हम दोनों चीजों को जोड़ना नहीं चाहते । हम चीन और भारत के सम्बन्ध और वियतनाम पर आक्रमण इन दोनों को जोड़ना नहीं चाहते । यह चीज अलग अलग है । हम मित्रता चाहते हैं । लेकिन इस चीज की भी निन्दा करते हैं, टेंशन करना बहुत गलत है । बैठ कर के बातचीत होनी चाहिये ।

एक बहुत बड़े मेम्बर साहब कह रहे थे कि आपने डेमोक्रेसी कहां दी है । लोगों ने दी है । हम भी तो लोगों के प्रतिनिधि हैं । इन्दिरा जी भी लोगों की प्रतिनिधि थीं । उन्होंने क्या किया था 20 महीने में ? आप क्या यहां खड़े हो कर बोल सकते थे ? सी॰ पी॰ एम॰ के लीडरों ने कहीं भी 20 महीने में एक भी गेट मीटिंग की थी ? क्या इसकी उनको इजाजत थी ? अगर एक भी गेट मीटिंग कर दी जाती तो आप अन्दर चले जाते । जब बोनस गया था तो क्या आपने ऐजीटेशन किया था ? आप की कलम बन्द थी, अदालतों के दरवाजे बन्द थे । लेकिन आज आप खुले आम क्रिटिसिज्म कर सकते हैं । हम उसकी इज्जत करते हैं और आप फिर भी कह रहे हैं कि हमने कुछ नहीं किया । हमने केवल राइट आफ़ क्रिटेंट नहीं दिया,

[श्री कंवर लाल गुप्त]

बल्कि उसको रैस्पेक्टेबिलिटी भी दी, और देना भी चाहिये क्योंकि प्रजातंत्र बगैर उसके नहीं चल सकता, यह हमारी धारणा है।

इन सारी उपलब्धियों के बाद मैं एक, दो सुझाव सरकार को देना चाहता हूं। दुर्भाग्य से यहां कोई कैबिनेट मंत्री नहीं है। मैं इसका प्रोटेस्ट करना चाहता हूं। मैं सरकार को एक सुझाव देना चाहता हूं। आज हम देखते हैं कि कई जगह पर मजदूरों में हड़ताल चल रही है, जिससे डिस्लोकेशन है, विद्यार्थियों में डिससेटिस्फेक्शन है, कम्युनल राइट्स हैं, कहीं पर हरिजनों पर आक्रमण हो रहे हैं, कहीं पर भाषा के झगड़े हो रहे हैं। ऐसा लगता है कि देश एक वाल्कैनो पर खड़ा है और कभी भी विस्फोट हो सकता है और देश टूट सकता है, इन चीजों पर। मैं जानना चाहता हूं, यह कोई पार्टी का सवाल नहीं है कम्युनल राइट्स, हरिजनों पर अत्याचार, भाषा का सवाल, लेबर और स्टूडेंट्स की प्रौबलम, यह किसी एक पार्टी का सवाल है। मैं अपने प्रधान मंत्री जी से मांग कि वह इस बात में पहल करें और सब प को बुला कर इसके बारे में एक नेशनल कन्सैन्सस जल्द से जल्द डैवलप करें ताकि उसको सामने रख कर एक गाइडलाइन तय हो जाये और सारी पार्टियां उस पर अमल करें।

मैं एक सुझाव भी देना चाहता हूं कि पब्लिक सैक्टर में हमारा 13 हजार करोड़ रुपया लगा हुआ है और पिछले साल साढ़े 500 करोड़ रुपये प्राफिट के आये। करीब 250 करोड़ रुपया प्राफिट रह गया लेकिन सबजैक्ट टू टैक्स, अगर इनकम टैक्स दे दिया जाये तो सवा सौ करोड़ रुपये का प्राफिट होता है 13 हजार करोड़ का इन्वैस्टमेंट करने के बाद। मैं चाहूंगा कि इसकी जांच होनी चाहिये, साइंटिफिक स्टडी होनी चाहिये। इस तरह से घाटे में जाना ठीक नहीं है। इससे पब्लिक सैक्टर से विश्वास हट जायेगा।

मैं पब्लिक सैक्टर के खिलाफ नहीं हूं, लेकिन नेशनलाइजेशन के लिए नेशनलाइजेशन करना मूर्खता है। अगर जनता के हित में है या इकनामिक कंसीडरेशन के लिए जरूरी है तो किसी चीज का राष्ट्रीयकरण करें, मैं उसका समर्थन करता हूं, लेकिन राष्ट्रीयकरण के लिए राष्ट्रीयकरण करना मैं ठीक नहीं समझता। इसलिए जो पब्लिक अण्डरटेकिंग्ज हैं, उनके बारे में साइंटिफिक स्टडी हो जाये, देखे कि किस तरह से समस्याओं को सुलझाया जा सकता है।

एक आखिरी चीज मैं और कहना चाहता हूं। कुछ वर्षों से राष्ट्रीय स्वयं सेवक संघ के बारे में एक होवा खड़ा कर रखा है यहां हाउस के अन्दर भी और बाहर भी। और, न तो उसमें कोई अथॉरिटी नहीं हूं और न ही मैं आर० एस० एस० को रिप्रेजेंट कर सकता हूं, यह तो अथॉरिटी ही इसके बारे में बात करेगी, लेकिन मैं यह समझता हूं कि आखिर विधान ने उनको परमीशन दी है फंक्शन करने के लिए। क्या यह फण्डामैंटल राइट आफ एसोसियेशन है या नहीं? अगर है, तो उनको काम करने की इजाजत मिलनी चाहिये। अगर किसी का पोलिटिकल डिफरेंस है उनसे इधर या उधर तो पौलिटिकल लैवल पर उनसे लड़ाई लड़ें, मुझे एतराज नहीं है लेकिन मेरे ख्याल से वह एक बहुत बड़ी यूनिफाइंग फोर्स है कण्ट्री में, जो कि लोगों को इकट्ठा करती है, संगठित करती है। यहां तक देखिए कि राजनारायण जी और इन्दिरा गांधी कभी एक नहीं हुए, लेकिन यह आर० एस० एस० है जिसने इन दोनों को एक कर दिया। वह एट्थ वंडर आफ दी वर्ल्ड है जिसने दोनों को एक कर दिया।

Shri Raj Narain and Shrimati Gandhi have, knowingly or unknowingly, become the propaganda secretaries of the RSS. They are taking that position. I have no objection, and I do not mind it, if they fight on a political plane, if they can build an organisation, a big organisation, like the RSS. I will welcome it. But unfortunately, this shows the signs of frustration on their part. They cannot fight politically and, therefore, they are talking in a very loose manner. So, my request to them through you, Sir, is to stop talking like this. You have a right of dissent, but then you should fight on a political plane.

हमने लोगों को यह विश्वास दिलाया है कि देश में डिसपैरिटी को खत्म किया जायेगा। लेकिन उस के लिए कोई कान्क्रीट काम होना चाहिये। यह ठीक है कि सरकार इस बारे में कुछ कर रही है, लेकिन उसकी गति में इम्प्रूवमेंट की जरूरत है। मेरा सुझाव है कि हमारे देश में जो दस करोड़ लोग सब से गरीब, पूअरेस्ट आफ दि पूअर, हैं, सरकार उनको गारण्टी दे कि उन्हें सब एसेंशल कामोडिटीज फिक्स्ड प्राइस पर मिलेंगे और अगर दाम बढ़ेंगे तो गवर्नमेंट सबसिडाइज करेगी। उनके लिए प्राईवेट और पब्लिक सेक्टर में सर्विसिज का रिज़र्वेशन होना चाहिये, उनके लिए मेडिकल एड और टेकनिकल तथा मेडिकल वगैरह सब तरह की एजूकेशन भी फ्री होनी चाहियें। इस तरह उनकी पर्चेजिंग कैपेसिटी को आहिस्ता आहिस्ता बढ़ाया जाये। ऐसी व्यवस्था करनी चाहिये कि आज उनकी जो पर्चेजिंग कैपेसिटी है, महंगाई की वजह से वह कम न हो। हर साल ऐसे लोगों की तादाद को बढ़ाते रहना चाहिये।

आप पूछेंगे कि इस योजना के लिए पैसा कहां से आयेगा। आप को याद होगा कि कुछ साल पहले हमारे देश में बंगलादेश के लोगों के लिए

टैक्स लगा था । अगर हम बंगलादेश के लोगों के लिए कई साल तक टैक्स लगा सकते हैं, तो हमें अपने देश में गरीबी को खत्म करने के लिए भी "बैनिश पावर्टी टैक्स" लगाना चाहिये । सब वेल्थ टैक्स एसेसीज, इनकम टैक्स एसेसीज और बड़े बड़े एग्रीकल्चरिस्ट्स से यह टैक्स लिया जाये और उससे एक हजार करोड़ रुपये की आमदनी हो । कुछ स्टेट गवर्नमेंट्स कन्ट्रीब्यूट करें और कुछ सैंट्रल गवर्नमेंट कान्ट्रीब्यूट करे । इस एक हजार करोड़ रुपये को लोगों की परचेजिंग कैपेसिटी बढ़ाने और उन्हें सही दाम पर सब चीजें मुहैया करने के लिए इस्तेमाल किया जाये । अगर हम ऐसा करेंगे, तो हम ने जो वादा किया है, वह सही मानों में पूरा हो सकेगा । इधर उधर माइनर एडजस्टमेंट्स करने से काम नही चलेगा । इस काम को करने के लिए रेडिकल चेंज की जरूरत है और जो स्कीम मैंने रखी है, उसके जरिये यह रैडिकल चेंज हो सकती है । मुझे आशा है कि प्राइम मिनिस्टर या कन्सर्न्ड मिनिस्टर इस पर विचार करेंगे ।

इस योजना पर अमल करके हम बिलो पावर्टी लाइन रहने वाले तीस करोड़ लोगों को राहत दे सकते हैं । लेकिन पावर्टी के नाम पर जो पैसा इकट्ठा हो, वह क्लर्कों और एडमिनिस्ट्रेटिव एक्सपेंसिज में नहीं लगना चाहियें । अफ़सरों की तन्ख्वाहें बढ़ाने या जीप मोटर वगैरह पर एक पैसा भी खर्च नहीं होना चाहियें । अगर लोगों को विश्वास होगा कि वे जो पैसा दे रहे है, वह ग़रीबों के पेट में जा रहा है, तो वे खुश होंगे ।

इन शब्दों के साथ मैं इस प्रस्ताव का समर्थन करता हूं ।

SHRI P. K. DEO (Kalahandi): Mr. Chairman, Sir, after going through the routine speeches on the President's Address, as a student of International Law and as a student of inter-national relationships, I thought it my duty to move the following amendment:

"but regret that no mention has been made in the Address about the efforts being made by the Government to mobilise opinion in various countries about the establishment of a World Constituent Assembly for drafting a Constitution for the 'Federation of Earth' or a World Government."

In this regard, with great distress I like to point out that the United Nations Organisation has completely failed to achieve its objective. It has become a talking shop. It is following the footsteps of the League of Nations. It has become completely ineffective. So long as the Big Powers exercise the power of veto, so long as they remain the permanent members of the Security Council, no problem of the world can ever be solved because it is these very Big Powers who are expansionist, who are most belligerent and who extend their sphere of influence. They are expert in sending infiltrators in supplying military hardware and money in toppling the legitimately established governments. They are experts in competing in the invention of the latest gadgets to completely annihilate mankind. So, so long as the United Nations Organisation is in their grip, nothing is going to be solved so far as the world problems are concerned. We are completely distressed to see that the Chinese aggression on Vietnam, the Vietnamese aggression on Kampuchea, the trouble between Tanzania and Uganda, the trouble in Namibia and Zimbabwe and the racial discrimination in South Africa -- none of these problems are going to be solved.

So, as at the present moment we are passing through a very difficult period of man's history. Under the existing circumstances of this global anarchy, of political turmoil in many parts of the world, more particularly in the periphery of our country, consideration of human rights and democratic values and the unprecedented urgencies of many world-wide crises require extraordinary measures if humanity is to survive. Hence the action taken so far by the non-official organisation, the World Constitution & Parliament Association, in mobilising public opinion throughout the world deserves the congratulations of everybody.

In spite of our pious desire, in spite of sermons that the aggressors should vacate and iron out their differences at the conference table, in spite of our wish that all the disputes should be decided by mutual dialogue, nothing has been done. The animal instinct of

[Shri P. K. Deo]

man has come into play. The law of the jungle. might is right, has become the rule of the day. So, under the circumstances, the noble effort that has been made by this non-official organisation, WCPA, which held its third assembly meeting in Colombo from the 26th December to 6th January has to be mentioned.

In their second assembly, they drafted, after a good deal of labour, a Constitution for a Federation of the Earth. That was passed in Innsbruck in Austria, and in the light of those recommendations, our friend Shri H. V. Kamath tabled the historical Constitution (Amendment) Bill for a World Government. In principle the Treasury Benches accepted the idea, but they were not prepared to pass the Bill. So, I had to move an amendment to elicit public opinion. That was passed by the House, and now the Bill is being circulated for eliciting public opinion. The opinions received so far have been very favourable.

In this regard. I would like to point out that in the dark ages it is India which was the torch-bearer of new ideas. It was Asoka who sent emissaries of love and compassion to put an end to world-war. It was Mahatma Gandhi who invented the mightiest weapon, satyagraha, and gave it in the hands of the oppressed. So, when we have today a Gandhian Prime Minister like Shri Morarji Desai, I think India should take the lead in this regard. I am sorry to say that no mention has been made in the President's Address so far as the ultimate objective of World Government is concerned.

In our endeavour in the pursuit of our foreign policy, of improving our relations with our neighbours, I think the Janata Government has done very creditable work trying to cultivate the friendship and trying to achieve bettter understanding by *de tente* at the top level.

Our relations with China have to be improved. We are the two biggest countries of the world. History and geography have made us neighbours for eternity. We have to continue to remain as neighbours. So, every effort should be made to iron out differences that have crept in between India and China. After all, these two countries had great civilisations. Both had the bitter experience of colonial exploitation and both have now come to realise that the Sino-Indian friendship will go a long way in establishing world peace.

At times. some people start talking loosely. They talk about the pledge taken in this House on the 14th January, 1962 at the time of the Chinese aggression. But I would like to point out that when the first agreement was signed with the Chinese, there was mitation of the boundarise. The goundaries remain completely underfind. So, even today, the people have started talking lossely that we must claim Mansarovar and Krailash as if Lord Shiva would be residing there. Such loose talk should not be there. We should be most practical. I congratulate the Foreign Minister, Mr. Atal Bihari Vajpayee, that he took the bold step and has broken the ice and started a bilateral detente with the Chinese.

In this regard, I have moved my Amendment No. 2, namely:-

> "but regret that in pursuit of our foreign policy of improving relations with our neighbours, no mention has been made in the Address about our normalising relations with China by suggesting a formula that China recognises the McMohan line in the Eastern sector and accepts the de jure sovereignty of India over Aksaichin while India gives a ninety-nine years' of Akasaichin. territory to China like China's leave of Hongkong to theBritish".

If China wanted, they could take Hongkong in just 24 hours. But it is in China's interest that they stick to the

old lease of ninety-nine years of the British. Similarly, we should show our statesmanship in this regard.

Coming to the home front, I am most distressed that so much of bad blood is being created by injecting the virus of casteism and hatred into the body politics of the nation by actions and utterences of the leaders of all parties. I accuse all parties. They strike at the very root of Indian nationhood shattering the very basis of formation of a classless and casteless society.

The Railway Minister may hoodwink the people by introducing a classless train but, at the same time, making a provision for aircondition accommodation for the privileged few to travel in the classless train for the neo-rich, the neo-maharaja. the privileged politicians in power and the like. I must say that reservation of services on the basis of caste is something unthinkable. Certainly, I support reservations on economic grounds. A maharja of Tripura who claims himself to be belonging to a scheduled tribe or my hon. friend, Shri Kishore Chandra Deo or even Shri Suresh Kumar they do not need any protection or reservation to safeguard their interests. These are all cheap gimmicks, the cheap jibes, meant for catching votes.

India is a multi-lingual country; it is a multiracial country with various ethnic groups and cultures. Unity in diversity is the special characteristic of India. If India has to be kept as one nation, then. There should be an end to flaring up of these cheap gimmics of casteism and inject hatred in the body politics of this country. Are we to divide India as Brahmin India, Jat India and Shudra India? No. By making reservations in services on the basis of caste, we are encouraging fissiparious tendencies, Perpetuating caste hatred.

The argument is that Brahmins, Rajputs and other castes have enjoyed the fruits for so long and so they are not to enjoy the fruits any more. This is a very wonderful logic, which reminds me of the famous story of the lamb and the wolf from Aesop's Fables; "You did not do any wrong, but your forefather did wrong"! So, this thing should be stopped.

In this regard, I would like to submit that all those who belive in democracy would like to see that the two important parties, i.e. the Congress party and the Janata party are not divided into groups. They should not fight amongst themselves like Kilkenny cats. The various groups in the Congress should join together and form one solid Congress and the various groups in the Janata party should join and form one integrated party so that there could be a two party system and we can have a stable democracy functioning in this country.

My friend to my left, Shri Samar Mukherjee would not like a two-party system. He wants so many parties and an instable Government so that they can fish in troubled waters!

Now, coming to the State-Centre relationship, I congratulate the Prime Minister for his formula which was unanimously accepted by the National Development council. Because of that formula, backward States like orissa and Bihar had a special share of Central assistance towards their Plan expenditure.

Now, coming to the Lokpal Bill, I would like to say that 13 years have passed and the main fathers of the Lokpal Bill are still in this House— the Prime Minister who headed the Administrative Reforms Commission and Mr. Kamath who was Member of the Administrative Reforms Commission — and in their first Report they said that priority should be given to having an institution of Lokpal to put an end to all sorts of corruption. But I am afraid the Government is not sincere about it. In the two previous Addresses, there was a specific mention about the Lokpal Bill but in this Address the President is completely silent about the Lokpal Bill. If

[Shri P. K. Deo]

the institution of Lokpal were functioning today, all this mud-slinging and all the charges of corruption and all the grievances and complaints could be referred to the Lokpal, and the Prime Minister or the Supreme Court Chief Justice would not have to arrogate to themselves this unpleasant task of adjudicating in regard to the various charges of corruption.

Lastly, I would submit that it is high time—looking at the way money is spent in elections by the various political parties and after getting incometax exemption—that these parties should be registered under the Registration of Societies Act, 1860. They should publish the accounts and their accounts should be audited by a Chartered Accountant, and information should be available to the people from which sources they are getting the money—because there are so many allegations that the money comes from C.I.A. or K.G.B. funds etc. We don't want that foreign money should play any dirty trick in the body politic of this country

श्री हुकम देव नारायण यादव (मधुबनी) : सभापति जी, राष्ट्रपति जी का जो अभिभाषण है, राष्ट्रपति जी का तो वह भाषण नहीं होता, सरकार राष्ट्रपति जी की मारफत अपनी नीतियों को कहलवाती है और सरकार एक दृष्टि रखती है कि सरकार की उपलब्धियों क्या हैं और सरकार क्या करने वाली है और इस सन्दर्भ में राष्ट्रपति जी के अभिभाषण को देखा जाए।

यह सही बात है कि राष्ट्रपति जी ने अपने अभिभाषण में बहुत से सत्यों को स्वीकार किया है। जनता पार्टी के एक सदस्य की हैसियत से, राष्ट्रपति जी ने जो अभिभाषण दिया है और जो प्रस्ताव सदन में प्रस्तुत है, मैं उस का हार्दिक समर्थन करता हूं लेकिन हम यह भी सोचें कि कि आज जितने माननीय सदस्य इस सदन के अन्दर विराजमान हैं, उन के भाषण होते हैं और सभी कहते हैं कि इस देश में भ्रष्टाचार व्याप्त है, देश में जातिवाद व्याप्त है, देश में गरीबी व्याप्त है लेकिन उस गरीबी को मिटाने के लिए, उस भ्रष्टाचार को मिटाने के लिए और जातिवाद को मिटाने के लिए क्या सत्ताधारी दल ही समर्थ हो सकता है। मेरी अपनी राय है कि कोई भी सत्ताधारी दल ही इस के लिए सक्षम नहीं है। इन तमाम बीमारियों का इलाज तभी सम्भव है जबकि देश के अन्दर राष्ट्रीय चेतना आए। जब तक समलक्षण और सम्बोध का भाव हिन्दुस्तान के पूरे लोगों में नहीं आएगा, तब तक इन बीमारियों का इलाज नहीं हो सकता। मैं सिर्फ यही कहना चाहता हूं कि हिन्दुस्तान के अन्दर आज जितने भी राजनीतिक दल हैं, उन सभी राजनीतिक दलों को न कोई दिशा है, न कोई दृष्टि है और न कोई संकल्प है। दिशाहीन, दृष्टिहीन और संकल्पहीन राजनीतिक दल आज काम कर रहे हैं और प्रकृति का यह साधारण नियम है कि जब देखने वाला बहुत ऊंचाई पर चला जाता है, तो उस देखने वाले को नीचे का इन्सान, नीचे का जीव बहुत छोटा दिखाई पड़ता है। उसी तरह से सत्ता के कुछ नियम होते हैं। जब सत्ता लोगों के हाथ में आती है, तो वह सत्ता बहुत से दुर्गुणों को ले कर आती है और उन दुर्गुणों से अगर निकला न जाए, तो सत्ता सही ढंग से काम नहीं कर सकती। तो सभापति जी, मैं ने जो दिशाहीन, दृष्टिहीन और संकल्पहीन की बात कही, तो दिशा क्या है। गांधी जी को भले ही लोग चाहें, जिने राजनीतिक दल के लोग हैं, गांधी जी का नाम लेते हैं और गांधी जी की जयजयकार करते हैं लेकिन उन की जो बातें हैं, उन की जो दिशा है, उस में गांधी जी का शरीर तो जरूर है लेकिन गांधी जी की चेतना नहीं है, उन की आत्मा नहीं है। गांधी जी का साधारण नियम यह था कि तुम जो भी काम करते हो, उस काम को करते समय यह सोचो की समाज का जो अन्तिम मानव है, समाज का जो सब से छोटा इन्सान है, उस को तुम्हारे काम से क्या लाभ पहुंचने वाला है। आज हम जो भी चिन्तन करते हैं, हम जो भी सोचते हैं, उस में इसके बारे में कोई नहीं सोचता है। मैं खुद नहीं सोचता। लोक सभा के सदस्य होने के नाते, जो ठाठ-बाट मेरा है, जो शान व शौकत है और जो वेतन और भत्ता है, उस पर जितना खर्च होता है। उस मतदाता, जिस के वोट से हम इस संसद् में आये हैं, की आमदनी और हमारी आमदनी में कितने का फर्क है? उस की आमदनी और हमारी आमदनी क्या है, इस के बारे में हम सोचते हैं? हिन्दुस्तान के उन मतदाता जो 65 प्रतिशत आदमी आज गरीबी की रेखा से नीचे जी रहे हैं और हिन्दुस्तान के अन्दर कोई 50 लाख आदमी, मुट्ठीभर नौकरशाह, राजनीतिक और व्यापार का संचालन करने वालों की जो आमदनी है, जो आज शान व शौकत की जिन्दगी बिता रहे हैं, उन की आमदनी में कितना बड़ा फर्क है? कहां से उनके लिए पैसा आएगा? आज श्री कंवर लाल गुप्त जी बोल रहे थे और गा रहे थे कि गरीबी हटाओ—टैक्स लगाओ। गरीबी हटाओ—टैक्स लगाने का बहाना कर सकते हैं। अगर संकल्प के साथ, मजबूती के साथ और हिम्मत के साथ देश के अन्दर से गरीबी को मिटाना चाहते हो, तो आय पर सीमा लगाने के लिए तैयार हो। क्या आय पर सीमा लगाने के लिये तैयार हो, क्या खर्च पर सीमा लगाने के लिए तैयार हो? क्या यह बात मानने के लिये तैयार हो कि खर्च की एक सीमा बांधी जाए और उस से ज्यादा

[श्री हुकम देव नारायण यादव]

खर्च करने की छूट नहीं होगी । तब तक ज्यादा खर्च करने की छूट नहीं होगी, जब तक कि देश के सभी लोगों की आय उस सीमा के बराबर नहीं पहुंच जाती, यह आप को करना होगा । अगर खर्च पर सीमा लगा दी जाए, तो आज जो कंवर लाल गुप्त जी गरीबी हटाओ—टैक्स लगाने की बात कह रहे थे और यह कह रहे थे कि इस से एक हजार करोड़ रुपये मिल सकते हैं, मैं यह बताना चाहता हूं कि इसी संसद् में खर्च पाबन्दी पर बहस करते हुए डा० राम मनोहर लोहिया जी ने एक दर्शन रखा था । और उन्होंने कहा था कि अगर खर्च पर सीमा लगा दी जाए, खर्च पर पाबन्दी लगा दी जाए, तो उस से 1500 करोड़ रुपये से ले कर 2,000 करोड़ रुपये की हिन्दुस्तान में बचत होगी । अगर यह दो हजार करोड़ रुपये सालाना केवल खर्च पर पाबन्दी लगाने से प्राप्त होते हैं तो उसको हम राष्ट्र के दूसरे विकास के कामों में लगा सकते हैं । लेकिन होता क्या है ? शहर के वातावरण में, अंग्रेजी शिक्षा-दीक्षा में पनपे हुए लोगों को आज ज्ञान नहीं है, जिनको गांव की सड़कों पर नहीं चलना पड़ा उनको मालूम नहीं है कि आज भी हमारे गांव के अन्दर करोड़ों औरतें सड़क के किनारे पाखाना करती हैं । जब कोई रास्ते से मुसाफिर निकलता है तो आधा पाखाना पेट में ले कर खड़ी हो जाती हैं । शहरी वातावरण में पनपे हुए इंसान की औरतों को सड़क के किनारे पर पाखाना करने का अवसर कभी नहीं हुआ है । आज गांवों की मां-बहिनों को सड़कों के किनारे पर पाखाना करना पड़ता है । आज भी उनको अपने पेट में पाखाना सूर्योदय से सूर्यास्त तक 12 घंटे तक सड़ाना पड़ता है । क्या हिन्दुस्तान की उन करोड़ों औरतों के प्रति हिन्दुस्तान के किसी शासक का ध्यान गया है ? कहीं गया है ? जब देश की माताएं और औरतें कमजोर और रोगी होंगी तो उनकी सन्तान भी कमजोर होंगी । ऐसी कमजोर माताओं की कमजोर सन्तानें कभी भी चीन जैसे देश का मुकाबला नहीं कर सकती । वह चीन के यहां गिड़गिड़ाने जा सकती हैं ।

चाहे नेहरू का शासन हो, चाहे वह वाजपेयी जी का शासन हो । सभी लोग अपनी बातों से मुकर जाते हैं । 1962 में जब चीन ने भारत पर आक्रमण किया था तो श्री अटल बिहारी वाजपेयी ने इस सदन में क्या कहा था । वे अपने इस सदन में दिये गये भाषणों को निकाल कर पढ़ लें । विरोधी दल में बैठ कर उन्होंने कहा था ? अब उनकी वह वाणी कहां चली गयी ? यह उनका दोष नहीं है, यह सत्ता का दोष है । जब सत्ता में आ गये तो किसी तरह से शासन करते चलो, किसी तरह से जिन्दा रहना है इसलिए किसी तरह से भी जीते चलो ।

सभापति महोदय, माननीय कंवरलाल जी गुप्त कह रहे थे लेकिन मैं पूछना चाहता हूं कि जिस देश के राजा को यह भी ज्ञान न हो कि जहां वह जा रहे हैं वहां की स्थिति क्या है । उस देश की विदेश नीति क्या है, वह क्या करने वाला है, तो वह कैसे सफल हो सकता है ? मैं भारत सरकार पर आरोप लगाता हूं कि भारत सरकार का जो विदेश मंत्रालय है, जो गुप्तचर विभाग है वह निकम्मा है, अक्षम है जिसको यह भी पता नहीं था कि वाजपेयी जी की यात्रा के दौरान चीन वियतनाम पर भी हमला कर सकता है । अगर इसकी जानकारी विदेश विभाग या गुप्तचर विभाग को नहीं रहती है तो इतना रुपया जो इन बड़े अफसरों की शान-शौकत और ठाठ-बाट पर खर्च किया जाता है वह किस बात के लिए खर्च किया जाता है ? हम अपनी सीमाएं गंवाते रहें, अपनी मर्यादा से हाथ धोते रहें और ये अफसर हमारे खून-पसीने की कमाई पर मौज-मस्ती उड़ाते रहें । इस बारे में भी देश को सोचना होगा ।

सभापति महोदय, मैं कहना चाहता हूं कि आज जो सवाल पैदा हुआ है, यह कोई छोटा सवाल नहीं है । आप भ्रष्टाचार मिटाने की बात करते हो लेकिन जब तक गंगोत्री अपवित्र रहेगी, गंगा की धारा कभी पवित्र नहीं हो सकती । जब तक देश के अन्दर राजनीतिक भ्रष्टाचार विद्यमान रहेगा तब तक प्रशासनिक भ्रष्टाचार नहीं मिट सकता है । राजनीतिक भ्रष्टाचार को रोकने के लिये क्या व्यवस्था है ? हम लोकपाल विधेयक की बात करते हैं लेकिन मैं पूछना चाहता हूं कि संसद के सदस्य जो हम यहां बैठे हुए हैं, क्या हम खुद यह नहीं चाहते हैं कि दुनिया पर हमारा नियंत्रण हो, लेकिन खुद मुझ पर किसी का नियंत्रण न हो । हम चाहे किसी घोड़े पर सवारी कर लें लेकिन हमारी पीठ पर कोई सवारी न करे । हमारी पीठ पर कोई सवारी करने वाला न हो । इस तरह से लोकतंत्र नहीं चलेगा । लोकतंत्र की सर्वोच्च संस्था यह संसद् है तो जब तक इस संसद् के सदस्य इस बात के लिए कटिबद्ध नहीं होंगे कि उनकी आमदनी, उन की आय पर भी एक अंकुश रहना चाहिए तब तक देश में स्वच्छ लोकतन्त्र नहीं रह सकता है । हम क्या खाते हैं, कहां रहते हैं, किस से दोस्ती करते हैं, किस से मित्रता करते हैं, यह भी जनता को देखने का अवसर मिलना चाहिये यह नहीं होना चाहिये कि संसद् में हम अपनी क्रान्तिकारिता का परिचय दे दें, मंच पर अपनी क्रांतिकारिता बता दें लेकिन हमारी दोस्ती हो पूंजीपतियों से, भ्रष्टाचारी से, कालाबाजारी से । इस को भी देखने के लिये कुछ होना चाहिये । इसलिये लोकपाल विधेयक में जब तक संसद् के सदस्यों को सम्मिलित नहीं किया जाएगा तब तक लोकपाल विधेयक बिल्कुल बेकार है, उसकी उपयोगिता नहीं है । मैं यह मांग करता हूं कि यह होना चाहिये । मंत्री और संसद्-सदस्य दूर रहें तो यह किस के लिए होगा । सत्ताधारी देश का अध्यक्ष सचिव, या उस की कार्यकारिणी का सदस्य भी यदि कोई व्यक्ति हो जाता है तो उस का भी रुतबा बढ़ जाता है । उसके आगे पीछे भी व्यापारी और भ्रष्ट सरकारी अधिकारी घूमने लगते हैं । उस की भी आमदनी बढ़ने लगती है । इसलिये राजनीति में लगे हुए लोगों, राजनीतिक संगठन के पदाधिकारियों पर भी कानून के जरिए से अंकुश रहना चाहिये कि उन की सम्पत्ति में, उन की आय में कोई विषमता न आये । गैर-कानूनी तरीके से उन की सम्पत्ति

[श्री हुकम देव नारायण यादव]

न बढ़े । इसलिये राजनीतिक व्यक्तियों की सम्पत्ति की जांच करने के लिये भी लोकायुक्त बिल में कोई व्यवस्था स्थायी रूप से इस देश के अन्दर होनी चाहिये । जात पात को तोड़ने की बात की जाती है । यह कहा जाता है कि देश में जातपात बढ़ रही है । श्री पी०के० देव कह रहे थे कि हमारे बाप दादाओं ने कोई अपराध किया तो क्या हम उसकी सजा भोगेंगे ? मैं मानता हूं कि अपराध आपने नहीं किया । लेकिन अपराध उस व्यवस्था ने तो किया जो ब्राह्मणवादी व्यवस्था है । समाज को उसने जर्जर बनाया । ब्राह्मणवादी व्यवस्था ने यह कहा कि पढ़ना और पढ़ाना उसका काम है । उसका आचरण किस तरह से किया गया है उस को भी आप देखें । वेदों ने पुराणों ने यह स्पष्ट कहा है कि पढ़ना पढ़ाना ब्राह्मणों का काम है युद्ध करना क्षत्रियों का काम है, व्यापार करना वैश्यों का काम है, सेवा करना शूद्रों का काम है । इन ब्राह्मणवादियों, इन कट्टरपंथियों से मैं कहना चाहता हूं कि क्या तुम वेदों के अनुरूप आचरण करने के लिए तैयार हो ? व्यापार पर और नौकरियों पर शूद्रों को अधिकार दे दो और जो अधिकार तुम को वेदों ने दिया है केवल पढ़ने पढ़ाने का उस तक अपने को सीमित रखो, तुम स्कूल के मास्टर जाकर बन जाओ, प्रोफेसर बन जाओ । राजनीति में क्यों आते हो, मंत्री क्यों बनते हो, पलटनों में कैप्टेन क्यों बनते हो, क्यों अपने अधिकारों की सीमा का अतिक्रमण करते हो ।

पटना हाई कोर्ट की हालत आप देखें । पिछले तीस बरस में पटना उच्च न्यायालय में एक भी पिछड़ी जाति का आदमी जज नहीं बना है । आप सारा रिकार्ड निकाल कर देखें । जिस का बाप एक बार जज बना, उस का बेटा उस का भांजा, उस के रिश्तेदार दर रिश्तेदार जज बनते गए हैं, वंशानुगत वे जज बनते गए हैं । आपको सुन कर हैरत होगी कि सीनियर एडवोकेट के वास्ते जो पैनल बनता है उस में भी वहां पिछड़ी जातियों के उन लोगों तक को नहीं लिया जाता है जो बीस बीस साल से वकालत करते आ रहे हैं, एडवोकेट हुए हैं, 1952, 1953 से एडवोकेट बने हैं और यह इस कारण से होता है कि उन का नाम और सीनियर एडवोकेट की लिस्ट में आ गया, पिछड़ी जाति के लोगों का, दबी हुई जातियों के लोगों का नाम आ गया तो उन को जजशिप के लिए नामिनेट न करना पड़ जाए । पिछड़ी जाति के लोग जज नहीं बन सकते हैं । आप न्याय की बात करते हैं, कमजोर लोगों को लीगल एड देने की बात करते हैं, विधि की बात करते हैं, आप पटना उच्च न्यायालय के सारे रिकार्ड को जा कर देख लें, उसको उच्चतम न्यायालय से या संसद सदस्यों की एक समिति से जांच करवा लें और आप को पता चल जाएगा कि पटना उच्च न्यायालय में कितना प्रशासनिक भ्रष्टाचार व्याप्त है । जातपात के आधार पर, वंशवाद के जरिये से लोगों को दबाने का काम जो चल रहा है इस से वह प्रकाश में आ जाएगा ।

अगर आप को जातपात को मिटाना है, जातिवाद को तोड़ना है तो मैं कहना चाहता हूं कि जाति रोटी में नहीं है जाति बेटी में है । आप को इस को तोड़ने के लिये अन्तर्जातीय विवाहों को बढ़ावा देना होगा । आज क्या होता है ? चटर्जी चटर्जी में, बनर्जी बनर्जी में मुखर्जी मुखर्जी में विवाह करते हैं, पांडे पांडे में करते हैं । बेटी का विवाह तो आप अपनी जाति में करोगे और जातपात को तोड़ने की बात करोगे तो यह नहीं चलेगी । इस को तोड़ना चाहते हो तो अन्तर्जातीय विवाह करो और अन्तर्जातीय विवाह तब तक नहीं होंगे जब तक आप इस तरह का कानून नहीं बना देंगे कि सरकारी नौकरी में, राजनीति में, व्यापार में, पलटन में उन को नहीं लिया जाएगा जिन्होंने अन्तर्जातीय विवाह न किया हो, उन लोगों को ही नौकरी में प्राथमिकता दी जाएगी । इस से जातपात तोड़ने में सहायता मिलेगी, उस को प्रोत्साहन मिलेगा ।

मैं राष्ट्रपति जी को धन्यवाद देता हूं कि उन्होंने सही बात को थोड़ा मूल्यांकन किया है, थोड़ी सी सत्य बात कही है अपने अभिभाषण में, लेकिन जो समाज के हित में है, गरीबों के हित में है, दबे हुए शोषित समुदाय के हित में है वह बात नहीं कही है और वह होनी चाहिये थी ।

श्री कंवर लाल गुप्त ने एक प्रश्न छेड़ दिया है । उन्होंने कह दिया है कि आर०एस०एस० ने इंदिरा गांधी और राज नारायण को एक जगह ला कर खड़ा कर दिया है, उन को आपस में जोड़ दिया है । मैं कहना चाहता हूं कि दोनों विपरीत धारा के हैं । लेकिन यह भी सच है कि विभिन्न विचारधारा वाले लोग भी अवसर आने पर एक जगह इकट्ठे खड़े हुए दिखाई देते हैं, और यह प्रकृति और परमात्मा की कृपा से होता रहता है ।

गरल सुधा रिपु करहीं मिताई ।

गोपद सिंधु अनल सितलाई ।।

राष्ट्रीय चेतना का जब सवाल पैदा होता है, राष्ट्रीय हित का सवाल पैदा होता है, राष्ट्रीय भावना का सवाल पैदा होता है तो दुश्मन जो कहे उसे इस वास्ते अस्वीकार नहीं किया जा सकता है कि दुश्मन बोल रहा है लेकिन राष्ट्रीय हित में, राष्ट्रीय चेतना, राष्ट्र धर्म के हित में जो सच बात होगी, उसको मानना पड़ेगा । अगर इंदिरा गांधी भी किसी बिन्दु पर सच बात कहती है तो हम भी हिम्मत के साथ कहेंगे कि वह सच बात है और यह दृष्टिकोण सभी का होना चाहिये उन में जो खामियां हैं, त्रुटियां हैं उन को हम लोग हिम्मत के साथ बताएं । यही हमारा दृष्टिकोण होगा तभी राष्ट्र को हम आगे ले जा सकेंगे । चिकनी चुपड़ी बातें करने वाला और सब को छिपाने वाला कभी राष्ट्र को आगे नहीं ले जा सकता है ।

श्री केशवराव धोंडगे (नांदेड़) : सभापति महोदय, मुझे अफसोस है कि राष्ट्रपति जी को उनके अभिभाषण के लिए धन्यवाद नहीं दे सकता हूं । मैंने इस में 53 एमेंडमेंट्स पेश किए हैं । जो राष्ट्र की हालत है उसका चित्रण उनके अभिभाषण में होना चाहिये था । मुझे अफसोस है कि राष्ट्रपति जी के दो फेसिस हैं । बाहर तो हमारे राष्ट्रपति आजाद नजर आते हैं । वह नुक्ताचीनी करते हैं, भ्रष्टाचार पर हमला करते हैं, मुद्दों को फांसी

न दो यह भी कहते हैं। मगर जब यहां आते हैं तो उनके मुंह को प्रिसेम्सरशिप और जनता मीसा का कुफल लगा रहता है। एक आजाद राष्ट्रपति गुलाम बन जाता है। जैसे बाहर शेर जंगल में बहादुरी से लड़ता है मगर जनता सरकस में आने के बाद वही शेर रिंग मास्टर के इशारे पर नाचता है। इसी प्रकार जो राष्ट्रपति बाहर बहादुर मालूम होते हैं वह यहां आ कर खामोश बन जाते हैं, इसलिए हमें दुख होता है। यह वही राष्ट्रपति हैं जो बाहर कहते हैं कि सियासी लोगों के अन्दर बिल्ला और रंगा मौजूद हैं इनको आपसी सिविल वार को खत्म करना चाहिये। मगर अफ़सोस की बात है कि अपने अभिभाषण में वह कैसे बिल्कुल बदल जाते हैं। जब अभिभाषण होता है तो वह राष्ट्रपति नहीं हैं। जैसे आचार्य अत्रे का नाटक है तौमिनवेच, यानी मैं वह नहीं हूं, वहीं यहां देखने में आता है। जो वह बाहर कहते हैं वह यहां नहीं कहते। जब ऐसी बात है तो आप कौन हैं? आप जनता सरकार की कठपुतली हैं। जो टीका राष्ट्रपति के अभिभाषण पर इन्दिरा जी के जमाने में करते थे, आज भी वही कर रहे हैं। जयप्रकाश जी के जो चेले हैं उनसे हमें आशा थी कि कुछ इन्साफ़ की बात करेंगे और इस अभिभाषण के अन्दर कोई इनक्लाबी तरमीम लायेंगे, ऐसी हमारी आशा थी। मगर राष्ट्रपति जी उन तमाम बातों के बारे में खामोश हैं। क्यों मौनीनाथ बने हुए हैं?

देश में कई जगहों पर दलितों पर अत्याचार हुए उसके बारे में राष्ट्रपति के अभिभाषण में एक लफ्ज भी नही है। चीन ने वियेतनाम पर आक्रमण किया, मगर राष्ट्रपति खामोश हैं। चीन को कहते हैं कि फौजों को हटा लो। वह चीन को आक्रमणक कहने के लिए तैयार नहीं हैं। मराठवाड़ा मे दलितों पर अत्याचार हुए, मराठवाड़ा में पार्लियामेंट की एक कमेटी जा चुकी है मगर उसकी रिपोर्ट आज तक हमारे सामने पेश नहीं हुई। मेरी मांग है कि वह रिपोर्ट फ़ौरन यहां पेश की जाय और उस पर डिस्कशन होना चाहिये और जो गुनहगार हों उनको सजा मिले। मराठवाड़ा के उपद्रवों की जुडिशियल इनक्वायरी होनी चाहिये।

हमारे महाराष्ट्र के अन्दर जो शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स नियो-बुद्धिस्ट बन गये हैं उनको भी वही सुविधायें देनी चाहिये जो दलित समाज के लोगों को मिलती हैं क्योंकि बौद्ध बन जाने के बाद उन लोगों की माली हालत और सामाजिक हालत में कोई फर्क नहीं हुआ। डाक्टर बाबा साहब अम्बेदकर की मृत्यु के बारे में जांच करने के लिए एक कमेटी मुकर्रर की गई थी मगर अभी तक उस कमेटी की रिपोर्ट शाया नहीं हुई। मैं पूछना चाहता हूं कि उस कमेटी की रिपोर्ट कहां है? उसको शाया किया जाना चाहिये।

हमारे मराठवाड़ा के 5 जिलों में 2 रुपये 56 पैसे प्रति मास तनख्वाह और 9 रु० 56 पैसे महावार तनख्वाह पर काम करने वाले सरकारी नौकर आज भी मौजूद हैं। 20, 20 साल से महाराष्ट्र के अन्दर लोगों को प्रोमोट नहीं किया गया, उनको परमानेंन्ट नहीं किया गया। उनकी हालत बान्डेड लेबर जैसी है। एक तरफ़ आप बांडेड लेबर को खत्म करने की बात करते हैं, मगर हमारे यहां अभी भी लोगों को 2 रु० 56 पैसा तनख्वाह मिलती है क्या इस का जिक्र राष्ट्रपति के अभिभाषण में है? नहीं। यह जनता सकार का तोहफ़ा है। जो उपेक्षित हैं उनकी भलाई के लिए कुछ नहीं है। जो मां बहनें अपनी इज्जत बेच कर जिन्दगी बसर करती हैं उसका भी कोई जिक्र नहीं है। जो लोग मरे हुए सड़े हुए जानवर का गोश्त खा कर जिंदा रहते हैं उनकी पुकार इसमें क्यों नहीं दी।

इसके अलावा मैं राष्ट्रगीत के अन्दर तरमीम करने की मांग करता हूं। मैंने यह मांग राष्ट्रपति प्रधान मंत्री आदि को इसके पहले दी है। इस राष्ट्रगीत के अन्दर अधिनायक और भारत भाग्य विधाता जो कहा जाता है, वह कौन है? सही माने में भारत की 65 करोड़ जनता ही भाग्यविधाता होनी चाहिये। मगर एक फर्जी ताकत को भारत का भाग्य विधाता कह कर हमारे लोगों को बुजदिल बनाया जा रहा है। मैं कहना चाहता हूं कि नेशनल लेबिल पर एक कमेटी मुकर्रर की जाय और इस आजादी में बदलते हुए हालात के लिहाज से इनक्लाबी राष्ट्रगीत तैयार किया जाय। जिसमें सारे देश का साक्षात्कार हो उसमें विभूतिपूजा अन्धश्रद्धा न हो। भारत जैसे विशाल देश में अगर आपको दक्षिण और उत्तरी भारत में इमोशनल इंटेग्रेशन कायम करना है, सत्ता का और शक्ति का विकेन्द्रीकरण करना है तो दिल्ली जो फिलहाल पाये तख्त है, आन्ध्र प्रदेश की राजधानी हैदराबाद को उपराजधानी बनाया जाय और पार्लियामेंट का इजलास साल में एक बार हैदराबाद में हो ताकि दक्षिण के लोगों को मालूम हो कि हमें भी यहां पर कुछ सहूलियत मिलती है। मैं कहना चाहता हूं कि पार्लियामेंट का इजलास साल में एक बार हैदराबाद में कीजिये, और यहां के कई आफिसेज को हैदराबाद में भेजिये। इसके अलावा कैबिनेट की मीटिंग भी हैदराबाद में कीजिए ताकि दक्षिण के लोगों को मालूम हो कि हमारा भी देश की सियासत में कुछ हिस्सा है। इसलिए हैदराबाद को उपराजधानी का दर्जा दीजिए यह मेरी मांग है। मैंने इस बारे में प्रधान मंत्री साहब को लिखा है मगर अभी तक यह करने के लिए कोई तैयार नहीं है। इतना ही नहीं, यहां पर अजब हाल है जम्हूरियत का। पहले की कांग्रेस गवर्नमेंट कुछ और थी ...

'Government of the Congress, by the Congress and by the Civil Servants for the capitalists.'

आपकी गवर्नमेंट कौन सी है अब —

'Government of the Janata by the R.S.S. and Jan Sanghis for the capitalists and political Rangas and Billas.'

[श्री केशवराव धोंडगे]

यह आज हालत है। इसमें तरमीम करनी चाहिए। हर किसान को मालूम होना चाहिये कि यह हुकूमत हमारी है और हर दलित को मालूम होना चाहिये कि यह हुकूमत हमारी है। लेकिन अफसोस की बात है कि यहां यह नजर नहीं आता है। जिन्दे रह गये लोग तो सरकार की महरबानी मर, गये तो खुदा का नाम लेकर खुद मरो। यह रामराज्य है। इस अभिभाषण में लोगों की क्या मुश्किलात हैं, क्या किसी को परेशानी है, इस किस्म की कोई बात नहीं है ऐसी रंगीन फोटो खींची है कि जैसे रामराज्य आ चुका है, हर जगह आबाद ही आबाद, एसी बेहतरीन पिक्चर जैसे कि हथेली में जन्नत आ चुकी है। लोगों को कहा जा रहा है आप घबराओ मत, हर जगह अमन है, हर जगह आबाद ही आबाद है, लोग खुशहाल हैं। उनको दुआ दे रहे हैं कि जनता पार्टी वालों ने बहुत अच्छा काम किया है, कयामत तक आपका ही राज्य रहे। ऐसा राज्य दोबारा नहीं आ सकता है, ऐसा मनवाया जा रहा है। मैं कहना चाहता हूं कि जो हुकूमत लोगों की इज्जत से खेलना चाहती है, भूख और बेकारी से खेलना चाहती है, मैं उनको इशारा देना चाहता हूं कि वह ज्वालामुखी के पर्वत पर खड़े हैं। बेरोजगार नौजवान कहता है कि मैंने कौनसा गुनाह किया है, हमको काम दो, हमारे हाथ-पैर मजबूत कीजिए, हम कौम और मुल्क की खिदमत करना चाहते हैं। मगर यहां पर जिसके पास कुछ नहीं है, उसको कुछ नहीं है और जिसके पास ज्यादा है, वह और ज्यादा ले रहे हैं। जिसके पास कुछ नहीं है वह सिर्फ इनको वोट देते जा रहे हैं और एमर्जेन्सी के नाम यह हम फायदा उठा रहे हैं। ऐसा तुम कब तक करोगे, आपात काल की बात हमेशा कहने से मसला हल नहीं हो सकता जब तक हम समाजी, मुआशी, सियासी और मजहबी मामले में तरमीम नहीं करेंगे, बुनियादी इन्कलाब नहीं लायेंगे और मिक्स्ड इकनामी को हमेशा के लिए खत्म नहीं करेंगे। समाजवादी धरती पर समाजवादी व्यवस्था कायम नहीं करेंगे, सरमायादारी निजाम को खत्म नहीं करेंगे तब यह काम नहीं हो सकता है।

आखिर में मैं यह कहना चाहता हूं कि डा० बाबा साहेब अम्बेडकर, म० बसवेश्वर छत्रपति शिवाजी महाराज, ज्योति राव फुले, महाराणा प्रताप और नेता जी सुभाषचन्द्र बोस, जैसे बड़े-बड़े राष्ट्रीय पुरुष हैं उनकी जयन्ती पर या पुण्य तिथि पर तातील देने की भी जरूरत है। इतना ही नहीं उनकी किताबें और उनका चरित्र हर भाषा में प्रकाशित होनी चाहिये। हमारा जीवन कैसा हो, त्याग और बलिदान कैसा हो, इसके लिए यह करना भी जरूरी है। मगर यह करने के बजाय हुकूमत उनको भूलाना चाहती है, उनको खत्म करना चाहती है। मैं दोबारा विनती करूंगा कि जब तक हिन्दुस्तान के अन्दर इन महापुरुषों की जयन्ती और पुण्य तिथि छुट्टी दे कर नहीं बनाई जाती, उनकी किताबें, आदर्श, जीवन चरित्र नवजवानों की आंखों के सामने नहीं रखे जाते तब तक कैसे काम चल सकता है, उनकी किताबों को भाया कराना जरूरी है।

हिन्दुस्तान के अन्दर मालूम होता था कि जैसे एमर्जेन्सी के बाद कोई नया जमाना आया है। हरेक जनता पक्ष का नेता कहता है कि दूसरी आजादी हमने लाई है। हरेक कहता है कि हमने यो किया है। ये आजादी के खुद खुद ही ठेकेदार अलमबरदार बन गये हैं, अब लाइसेंस इनके पास है। जैसे कि आजादी इन्होंने ही ली हम गुलाम थे, हमने कुछ भी नहीं किया। आज यह सब अलमबरदार बन गये हैं, ठेकेदार बन गये हैं और इसका नाजायज फायदा उठाना चाहते हैं। ये डिक्टेटर बनाना चाहते हैं, लेकिन आजादी किसी के घर की मिल्कियत नहीं है समाजवाद किसी के घर की मिल्कियत नहीं है। यहां की दूसरी आजादी की है यहां के बहादुर लोगों ने यहां की मुल्क की आजादी कायम रखने के लिए मुल्क के नौजवानों ने काम किया है। लिहाजा मैं कहना चाहता हूं कि मुल्क को मजबूत करना है, दलित और उपेक्षित को मजबूत करना है। एजूकेशन की पालिसी में आमूल क्रांति की जरूरत है। नौजवानों को नौकरी शिक्षण देने की बहुत जरूरत है। इसके लिए गरीबी, बेकारी हमेशा के लिये खत्म किये बगैर यहां दूसरी चीजों की बात नहीं होनी चाहिये। जात पात दूर करने की बात कही जाती है मगर आज जात-पात कहां है, ? हिन्दू धार्मिक ग्रन्थों में जात-पात है, वर्ण व्यवस्था है, शंकराचार्यों की बातों में जात-पात है। क्या हम धर्मग्रन्थों में से जात-पात वर्ण भेद को तोड़ना चाहते हैं ? हम धर्म-ग्रन्थों में से वर्ण-व्यवस्था अस्पृश्यता को नहीं हटाना चाहते हैं। हम वर्ण-व्यवस्था, चातुर्वर्ण्य व्यवस्था सनातन धर्म और ब्राह्मणवाद को खत्म नहीं करना चाहते हैं। हम महज सर्वोदय और अन्त्योदय का ढोल बजाते हैं।

हिन्दूइज्म में जातिवाद और वर्णाश्रम को कायम रख कर आप इनक्लाब नहीं ला सकते हैं, सम्पूर्ण क्रान्ति नहीं ला सकते हैं, भले ही आप कितना ही अन्त्योदय और सर्वोदय की बात करें। जय क्रान्ति ।

18 hrs.

SHRI K. S. CHAVDA (Patan): Mr. Chairman, Sir we have got one hour and forty minutes at our disposal for further discussion on this motion. Several hon. Members want to speak. The Prime Minister is going to reply tomorrow at 2.00 P.M. If we sit one hour more today, the Members who want to speak on this motion can be accommodated.

SHRI C. M. STEPHEN (Idukki): There is a method for extending the time beyond 6.00 p.m. This is happening every time. I o not agree.

MR. CHAIRMAN: Then, we will not extend the time.

Prof. Mavalankar.

PROF. P. G. MAVALANKAR (Gandhinagar): Mr. Chairman, Sir, the Address by the President of India to our Parliament is not just a formality, but it is a constitutional obligation, and the House gets therby an opportunity to discuss in a very broad way what the country has been able to achieve in the last year and what more the Government wants to do in the next year to come.

MR. CHAIRMAN: Mr. Mavalankar, you may continue tomorrow.

18.02 hrs.

The Lok Sabha adjourned till Eleven of the Clock on wednesday, February BR, VTGT/*Phalguna* T, VTJJ (*Saka*)

GMGIPND—M—4202 L.S.—27-4-79—880